

**FEBRUARY 2021
SUBORDINATE COURTS**

Form 2

List of cases in which e-payment of Court fees was made during the month of February 2021

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of e-payment of Court Fees
1	Principal District Court	Ariyalur	NIL	NIL	NIL	NIL	NIL
2	Principal Judge's Court	Chennai	COS 1/21	M/s. Para Enterprised Pvt Limited, No.7th Floor, Tamarai Tech Park, No.16-20A (SP) Developed Plots, Jawaharlal Nehru Road, Guindy Industrial Estate, Guindy, Chennai. represented herein by its Authorized Signatory Mr. Pradeepsankar --Plaintiff -vs- A.R. Dairy Food Private Limited, No.10/5C, Madurai Road, Begampur Post, Dindigul – 624 002 --- Defendant	M/s. M.S. Associates R. Sathish Kumar	25.03.2021	--
	Principal Judge's Court	Chennai	COS 2/21	M/s. ATA Freight Line India Pvt. Ltd, Unit #4, 7th Floor, B Wing, Time Square, Marol Naka, Andheri (E) Mumbai, Maharashtra – 400 059 --- Plaintiff vs Mr. Lazer Lyras.J, Proprietor of Starship L & L Project Logistics, No.137/1, 2nd Floor, Velachery Road, Little Mount, Saidapet, Chennai – 600 015. --- Defendant	Mr. P. Giridharan	24.03.2021	--
	Principal Judge's Court	Chennai	COS 3/21	The CSB Bank Ltd, No.32, First Main Road, Olympic Colony, Padi, Chennai – 600 050 Rep by its Authorised Officer ----Plaintiff vs 1. M. Nedunchezhan and 2 others. ---Defendant	K. Rajasekaran	09.03.2021	--
3	Prl. District Court, CBE.	Coimbatore	NIL	NIL	NIL	NIL	NIL
	I Addl. District Court, CBE	Coimbatore	NIL	NIL	NIL	NIL	NIL
	III Addl. Dist. Court, CBE	Coimbatore	NIL	NIL	NIL	NIL	NIL

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List of cases in which e-payment of Court fees was made during the month of February 2021

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of e-payment of Court Fees
	IV Addl. Dist. Court, CBE	Coimbatore	NIL	NIL	NIL	NIL	NIL
	V Addl. Dist. Court, CBE	Coimbatore	NIL	NIL	NIL	NIL	NIL
4	Principal District and Sessions Court, Cuddalore	Cuddalore	NIL	NIL	NIL	NIL	NIL
	All other Courts	Cuddalore	NIL	NIL	NIL	NIL	NIL
5	Principal District Court, Dharmapuri.	Dharmapuri	NIL	NIL	NIL	NIL	NIL
	Judicial Magistrate No.II, Dharmapuri.	Dharmapuri	NIL	NIL	NIL	NIL	NIL
6	Principal District Court, Dindigul	Dindigul	NIL	NIL	NIL	NIL	NIL
7	Principal District Court, Erode	Erode	NIL	NIL	NIL	NIL	NIL
	I Additional District Court, Erode	Erode	NIL	NIL	NIL	NIL	NIL
	II Additional District Court, Erode	Erode	NIL	NIL	NIL	NIL	NIL
	III Additional District Court, Gobichettipalayam	Erode	NIL	NIL	NIL	NIL	NIL
	IV Additional District Court, Bhavani.	Erode	NIL	NIL	NIL	NIL	NIL
	Principal Subordinate Court, Erode	Erode	NIL	NIL	NIL	NIL	NIL
	I Additional	Erode	NIL	NIL	NIL	NIL	NIL

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List of cases in which e-payment of Court fees was made during the month of February 2021

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of e-payment of Court Fees
	Subordinate Court, Erode						
	II Additional Subordinate Court, Erode	Erode	NIL	NIL	NIL	NIL	NIL
	Sub Court, Gobichettipalayam	Erode	NIL	NIL	NIL	NIL	NIL
8	Principal District Court, Chengalpattu	Kancheepuram	NIL	NIL	NIL	NIL	NIL
9	Principal District Court	Kanniya Kumari	NIL	NIL	NIL	NIL	NIL
10	Principal District Court	Karur	NIL	NIL	NIL	NIL	NIL
11	Principal District Court, Krishnagiri	Krishnagiri	NIL	NIL	NIL	NIL	NIL
	Additional District Court, Krishnagiri	Krishnagiri	NIL	NIL	NIL	NIL	NIL
	Additional District Court, Hosur.	Krishnagiri	NIL	NIL	NIL	NIL	NIL
12	Prl. Dist. & Sessions Court	Madurai	NIL	NIL	NIL	NIL	NIL
	I Addl. Dist. & Sessions Court	Madurai	NIL	NIL	NIL	NIL	NIL
	I Addl. Sub Court	Madurai	NIL	NIL	NIL	NIL	NIL
	II Addl. Sub Court	Madurai	NIL	NIL	NIL	NIL	NIL
13	District Court, Nagapattinam	Nagapattinam	NIL	NIL	NIL	NIL	NIL
	Fast Track Mahila Court, Nagapattinam	Nagapattinam	NIL	NIL	NIL	NIL	NIL
	Additional District Court,	Nagapattinam	NIL	NIL	NIL	NIL	NIL

Form 2**List of cases in which e-payment of Court fees was made during the month of February 2021**

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of e-payment of Court Fees
	Mayiladuthurai						
	Sub Court, Nagapattinam	Nagapattinam	NIL	NIL	NIL	NIL	NIL
	Principal Sub Court, Mayiladuthurai	Nagapattinam	NIL	NIL	NIL	NIL	NIL
	Additional Sub Court, Mayiladuthurai	Nagapattinam	NIL	NIL	NIL	NIL	NIL
14	The Principal District Judge	Namakkal	NIL	NIL	NIL	NIL	NIL
15	District Court Udhagamandalam, Nilgris	Nilgris	NIL	NIL	NIL	NIL	NIL
16	Principal District Court	Perambalur	NIL	NIL	NIL	NIL	NIL
	Mahila Court	Perambalur	NIL	NIL	NIL	NIL	NIL
	Sub Court	Perambalur	NIL	NIL	NIL	NIL	NIL
17	The Principal District Court	Pudukottai	NIL	NIL	NIL	NIL	NIL
	The Additional District Court	Pudukottai	NIL	NIL	NIL	NIL	NIL
	The Principal Sub Court	Pudukottai	NIL	NIL	NIL	NIL	NIL
	The Additional Sub Court	Pudukottai	NIL	NIL	NIL	NIL	NIL
18	Principal District Court	Ramanathapura m	NIL	NIL	NIL	NIL	NIL
19	Principal District Court, Salem.	Salem	NIL	NIL	NIL	NIL	NIL
20	Principal District	Sivagangai	NIL	NIL	NIL	NIL	NIL

Form 2**List of cases in which e-payment of Court fees was made during the month of February 2021**

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of e-payment of Court Fees
	and Sessions Court						
21	Prl. District Court	Thanjavur	NIL	NIL	NIL	NIL	NIL
	III Additional District Judge, Pattukkottai.	Thanjavur	NIL	NIL	NIL	NIL	NIL
22	Principal District Court	Theni	NIL	NIL	NIL	NIL	NIL
23	Principal District Court, Thoothukudi	Thoothukudi	NIL	NIL	NIL	NIL	NIL
24	Principal District Court	Tiruchirappalli	NIL	NIL	NIL	NIL	NIL
	II Additional District Court	Tiruchirappalli	NIL	NIL	NIL	NIL	NIL
25	Principal District Court	Tirunelveli	NIL	NIL	NIL	NIL	NIL
26	Principal Subordinate Court, Tiruppur	Tiruppur	NIL	NIL	NIL	NIL	NIL
	Additional Sub Court, Tiruppur	Tiruppur	NIL	NIL	NIL	NIL	NIL
27	Principal District Court, Tiruvallur	Tiruvallur	NIL	NIL	NIL	NIL	NIL
	The I Additional District and Sessions Court, Tiruvallur.	Tiruvallur	NIL	NIL	NIL	NIL	NIL
	The II Additional District and Sessions Court, Poonamallee.	Tiruvallur	NIL	NIL	NIL	NIL	NIL
	The III Additional District and Sessions Court,	Tiruvallur	NIL	NIL	NIL	NIL	NIL

Form 2**List of cases in which e-payment of Court fees was made during the month of February 2021**

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of e-payment of Court Fees
	Poonamallee.						
	The IV Additional District and Sessions Court, Ponneri.	Tiruvallur	NIL	NIL	NIL	NIL	NIL
	The Sub Court, Tiruvallur.	Tiruvallur	NIL	NIL	NIL	NIL	NIL
	The Sub Court, Poonamallee.	Tiruvallur	NIL	NIL	NIL	NIL	NIL
	The Sub Court, Tiruttani.	Tiruvallur	NIL	NIL	NIL	NIL	NIL
28	Principal District Court, Tiruvannamalai.	Tiruvannamalai	NIL	NIL	NIL	NIL	NIL
	Additional District Court (FTC), Arni	Tiruvannamalai	NIL	NIL	NIL	NIL	NIL
29	Principal District Court	Tiruvarur	NIL	NIL	NIL	NIL	NIL
30	Principal District Court, Vellore	Vellore	NIL	NIL	NIL	NIL	NIL
31	Principal District Court	Villupuram	NIL	NIL	NIL	NIL	NIL
32	Principal District Court, Srivilliputtur	Virudhunagar	NIL	NIL	NIL	NIL	NIL
	Sub Court, Sivakasi	Virudhunagar	NIL	NIL	NIL	NIL	NIL
33	PDJ	Puducherry	NIL	NIL	NIL	NIL	NIL

**FEBRUARY 2021
SUBORDINATE COURTS**

Form 3

List of cases in which Electronic Service of Process has taken place during the month of February 2021

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Electronic Service of Process
1	Principal District Court	Ariyalur	NIL	NIL	NIL	NIL	NIL
2	Principal Judge's Court	Chennai	1/21	M/s. Para Enterprised Pvt Limited, No.7th Floor, Tamarai Tech Park, No.16-20A (SP) Developed Plots, Jawaharlal Nehru Road, Guindy Industrial Estate, Guindy, Chennai. represented herein by its Authorized Signatory Mr. Pradeepsankar --Plaintiff -vs- A.R. Dairy Food Private Limited, No.10/5C, Madurai Road, Begampur Post, Dindigul – 624 002 --- Defendant	M/s. M.S. Associates R. Sathish Kumar	25.03.2021	--
	Principal Judge's Court	Chennai	2/21	M/s. ATA Freight Line India Pvt. Ltd, Unit #4, 7th Floor, B Wing, Time Square, Marol Naka, Andheri (E) Mumbai, Maharashtra – 400 059 --- Plaintiff vs Mr. Lazer Lyras.J, Proprietor of Starship L & L Project Logistics, No.137/1, 2nd Floor, Velachery Road, Little Mount, Saidapet, Chennai – 600 015. --- Defendant	Mr. P. Giridharan	24.03.2021	--
	Principal Judge's Court	Chennai	3/21	The CSB Bank Ltd, No.32, First Main Road, Olympic Colony, Padi, Chennai – 600 050 Rep by its Authorised Officer ----Plaintiff vs 1. M. Nedunchezhan and 2 others. ---Defendant	K. Rajasekaran	09.03.2021	--
3	Prl. District Court, CBE.	Coimbatore	NIL	NIL	NIL	NIL	NIL
	I Addl.District Court, CBE	Coimbatore	NIL	NIL	NIL	NIL	NIL
	III Addl. Dist. Court, CBE	Coimbatore	NIL	NIL	NIL	NIL	NIL
	IV Addl. Dist. Court, CBE	Coimbatore	NIL	NIL	NIL	NIL	NIL
	V Addl. Dist. Court, CBE	Coimbatore	NIL	NIL	NIL	NIL	NIL

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List of cases in which Electronic Service of Process has taken place during the month of February 2021

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Electronic Service of Process
4	Principal District and Sessions Court, Cuddalore	Cuddalore	NIL	NIL	NIL	NIL	NIL
	All other Courts	Cuddalore	NIL	NIL	NIL	NIL	NIL
5	Principal District Court, Dharmapuri.	Dharmapuri	NIL	NIL	NIL	NIL	NIL
	Judicial Magistrate No.II, Dharmapuri.	Dharmapuri	NIL	NIL	NIL	NIL	NIL
6	Principal District Court, Dindigul	Dindigul	NIL	NIL	NIL	NIL	NIL
7	Principal District Court, Erode	Erode	NIL	NIL	NIL	NIL	NIL
	I Additional District Court, Erode	Erode	NIL	NIL	NIL	NIL	NIL
	II Additional District Court, Erode	Erode	NIL	NIL	NIL	NIL	NIL
	III Additional District Court, Gobichettipalayam	Erode	NIL	NIL	NIL	NIL	NIL
	IV Additional District Court, Bhavani.	Erode	NIL	NIL	NIL	NIL	NIL
	Principal Subordinate Court, Erode	Erode	NIL	NIL	NIL	NIL	NIL
	I Additional Subordinate Court, Erode	Erode	NIL	NIL	NIL	NIL	NIL
	II Additional Subordinate Court, Erode	Erode	NIL	NIL	NIL	NIL	NIL
	Sub Court, Gobichettipalayam	Erode	NIL	NIL	NIL	NIL	NIL
8	Principal District Court, Chengalpattu	Kancheepuram	NIL	NIL	NIL	NIL	NIL
9	Principal District Court	Kanniya Kumari	NIL	NIL	NIL	NIL	NIL
10	Principal District Court	Karur	NIL	NIL	NIL	NIL	NIL

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List of cases in which Electronic Service of Process has taken place during the month of February 2021

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Electronic Service of Process
11	Principal District Court, Krishnagiri	Krishnagiri	NIL	NIL	NIL	NIL	NIL
	Additional District Court, Krishnagiri	Krishnagiri	NIL	NIL	NIL	NIL	NIL
	Additional District Court, Hosur.	Krishnagiri	NIL	NIL	NIL	NIL	NIL
12	Prl. Dist. & Sessions Court	Madurai	NIL	NIL	NIL	NIL	NIL
	I Addl. Dist. & Sessions Court	Madurai	NIL	NIL	NIL	NIL	NIL
	I Addl. Sub Court	Madurai	NIL	NIL	NIL	NIL	NIL
	II Addl. Sub Court	Madurai	NIL	NIL	NIL	NIL	NIL
13	District Court, Nagapattinam	Nagapattinam	NIL	NIL	NIL	NIL	NIL
	Fast Track Mahila Court, Nagapattinam	Nagapattinam	NIL	NIL	NIL	NIL	NIL
	Additional District Court, Mayiladuthurai	Nagapattinam	NIL	NIL	NIL	NIL	NIL
	Sub Court, Nagapattinam	Nagapattinam	NIL	NIL	NIL	NIL	NIL
	Principal Sub Court, Mayiladuthurai	Nagapattinam	NIL	NIL	NIL	NIL	NIL
	Additional Sub Court, Mayiladuthurai	Nagapattinam	NIL	NIL	NIL	NIL	NIL
14	The Principal District Judge	Namakkal	NIL	NIL	NIL	NIL	NIL
15	District Court Udthagamandalam, Nilgris	Nilgris	NIL	NIL	NIL	NIL	NIL
16	Principal District Court	Perambalur	NIL	NIL	NIL	NIL	NIL
	Mahila Court	Perambalur	NIL	NIL	NIL	NIL	NIL
	Sub Court	Perambalur	NIL	NIL	NIL	NIL	NIL
17	The Principal District	Pudukottai	NIL	NIL	NIL	NIL	NIL

Form 3

List of cases in which Electronic Service of Process has taken place during the month of February 2021

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Electronic Service of Process
	Court						
	The Additional District Court	Pudukottai	NIL	NIL	NIL	NIL	NIL
	The Principal Sub Court	Pudukottai	NIL	NIL	NIL	NIL	NIL
	The Additional Sub Court	Pudukottai	NIL	NIL	NIL	NIL	NIL
18	Principal District Court	Ramanathapuram	NIL	NIL	NIL	NIL	NIL
19	Principal District Court, Salem.	Salem	NIL	NIL	NIL	NIL	NIL
20	Principal District and Sessions Court	Sivagangai	NIL	NIL	NIL	NIL	NIL
21	Prl. District Court	Thanjavur	NIL	NIL	NIL	NIL	NIL
	III Additional District Judge, Pattukkottai.	Thanjavur	NIL	NIL	NIL	NIL	NIL
22	Principal District Court	Theni	NIL	NIL	NIL	NIL	NIL
23	Principal District Court, Thoothukudi	Thoothukudi	NIL	NIL	NIL	NIL	NIL
24	Principal District Court	Tiruchirappalli	NIL	NIL	NIL	NIL	NIL
	II Additional District Court	Tiruchirappalli	NIL	NIL	NIL	NIL	NIL
25	Principal District Court	Tirunelveli	NIL	NIL	NIL	NIL	NIL
26	Principal Subordinate Court, Tiruppur	Tiruppur	NIL	NIL	NIL	NIL	NIL
	Additional Sub Court, Tiruppur	Tiruppur	NIL	NIL	NIL	NIL	NIL
27	Principal District Court, Tiruvallur	Tiruvallur	NIL	NIL	NIL	NIL	NIL
	The I Additional District and Sessions Court, Tiruvallur.	Tiruvallur	NIL	NIL	NIL	NIL	NIL
	The II Additional District and Sessions	Tiruvallur	NIL	NIL	NIL	NIL	NIL

Form 3**List of cases in which Electronic Service of Process has taken place during the month of February 2021**

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Electronic Service of Process
	Court, Poonamallee.						
	The III Additional District and Sessions Court, Poonamallee.	Tiruvallur	NIL	NIL	NIL	NIL	NIL
	The IV Additional District and Sessions Court, Ponneri.	Tiruvallur	NIL	NIL	NIL	NIL	NIL
	The Sub Court, Tiruvallur.	Tiruvallur	NIL	NIL	NIL	NIL	NIL
	The Sub Court, Poonamallee.	Tiruvallur	NIL	NIL	NIL	NIL	NIL
	The Sub Court, Tiruttani.	Tiruvallur	NIL	NIL	NIL	NIL	NIL
28	Principal District Court, Tiruvannamalai.	Tiruvannamalai	NIL	NIL	NIL	NIL	NIL
	Additional District Court (FTC), Arni	Tiruvannamalai	NIL	NIL	NIL	NIL	NIL
29	Principal District Court	Tiruvarur	NIL	NIL	NIL	NIL	NIL
30	Principal District Court, Vellore	Vellore	NIL	NIL	NIL	NIL	NIL
31	Principal District Court	Villupuram	NIL	NIL	NIL	NIL	NIL
32	Principal District Court, Srivilliputtur	Virudhunagar	NIL	NIL	NIL	NIL	NIL
	Sub Court, Sivakasi	Virudhunagar	NIL	NIL	NIL	NIL	NIL
33	PDJ	Puducherry	NIL	NIL	NIL	NIL	NIL

**FEBRUARY 2021
SUBORDINATE COURTS**

Form 4

List of total no. of cases randomly allocated during the month of February 2021

Sr.No	Court	District	Court Name	Court No.	Case Type	Case Count (No. of cases randomly allocated)
1	Principal District Court	Ariyalur	NIL	NIL	NIL	NIL
2	Principal Judge's Court	Chennai	Principal Judge's Court is designated to deal with the cases under Commercial Original Suit	NIL	COS	NIL
3	Prl. District Court, CBE.	Coimbatore	Principal District & Sessions Court, Coimbatore	NIL	Original Suit	9
	I Addl. District Court, CBE	Coimbatore	NIL	NIL	NIL	NIL
	III Addl. Dist. Court, CBE	Coimbatore	NIL	NIL	NIL	NIL
	IV Addl. Dist. Court, CBE	Coimbatore	NIL	NIL	NIL	NIL
	V Addl. Dist. Court, CBE	Coimbatore	NIL	NIL	NIL	NIL
4	Principal District and Sessions Court, Cuddalore	Cuddalore	NIL	NIL	COS	6
	All other Courts	Cuddalore	NIL	NIL	NIL	NIL
5	Principal District Court, Dharmapuri.	Dharmapuri	NIL	NIL	NIL	NIL
	Judicial Magistrate No.II, Dharmapuri.	Dharmapuri	NIL	NIL	NIL	NIL
6	Principal District Court, Dindigul	Dindigul	Principal District Court, Dindigul	NIL	NIL	27
7	Principal District Court, Erode	Erode	NIL	NIL	NIL	NIL
	I Additional District Court, Erode	Erode	NIL	NIL	NIL	NIL
	II Additional District Court, Erode	Erode	NIL	NIL	NIL	NIL
	III Additional District Court, Gobichettipalayam	Erode	NIL	NIL	NIL	NIL
	IV Additional District Court, Bhavani.	Erode	NIL	NIL	NIL	NIL
	Principal Subordinate Court, Erode	Erode	NIL	NIL	NIL	NIL
	I Additional Subordinate Court, Erode	Erode	NIL	NIL	NIL	NIL
	II Additional Subordinate Court, Erode	Erode	NIL	NIL	NIL	NIL
	Sub Court, Gobichettipalayam	Erode	NIL	NIL	NIL	NIL
8	Principal District Court, Chengalpattu	Kancheepuram	NIL	NIL	NIL	NIL
9	Principal District Court	Kanniya Kumari	Principal District Court	1	OS	9
10	Principal District Court	Karur	NIL	NIL	NIL	NIL
11	Principal District Court, Krishnagiri	Krishnagiri	NIL	NIL	NIL	NIL
	Additional District Court, Krishnagiri	Krishnagiri	NIL	NIL	NIL	NIL
	Additional District Court, Hosur.	Krishnagiri	NIL	NIL	NIL	NIL

Form 4

List of total no. of cases randomly allocated during the month of February 2021

Sr.No	Court	District	Court Name	Court No.	Case Type	Case Count (No. of cases randomly allocated)
12	Prl. Dist. & Sessions Court	Madurai	NIL	NIL	NIL	NIL
	I Addl. Dist. & Sessions Court	Madurai	NIL	NIL	NIL	NIL
	I Addl. Sub Court	Madurai	NIL	NIL	NIL	NIL
	II Addl. Sub Court	Madurai	NIL	NIL	NIL	NIL
13	District Court, Nagapattinam	Nagapattinam	NIL	NIL	NIL	NIL
	Fast Track Mahila Court, Nagapattinam	Nagapattinam	NIL	NIL	NIL	NIL
	Additional District Court, Mayiladuthurai	Nagapattinam	NIL	NIL	NIL	NIL
	Sub Court, Nagapattinam	Nagapattinam	NIL	NIL	NIL	NIL
	Principal Sub Court, Mayiladuthurai	Nagapattinam	NIL	NIL	NIL	NIL
	Additional Sub Court, Mayiladuthurai	Nagapattinam	NIL	NIL	NIL	NIL
14	The Principal District Judge	Namakkal	NIL	NIL	NIL	NIL
15	District Court Udthagamandalam, Nilgris	Nilgris	NIL	NIL	NIL	NIL
16	Principal District Court	Perambalur	NIL	NIL	NIL	NIL
	Mahila Court	Perambalur	NIL	NIL	NIL	NIL
	Sub Court	Perambalur	NIL	NIL	NIL	NIL
17	The Principal District Court	Pudukottai	The Principal District Court	1	Commercial Case (Money)	4
	The Additional District Court	Pudukottai	NIL	NIL	NIL	NIL
	The Principal Sub Court	Pudukottai	NIL	NIL	NIL	NIL
	The Additional Sub Court	Pudukottai	NIL	NIL	NIL	NIL
18	Principal District Court	Ramanathapuram	NIL	NIL	NIL	NIL
19	Principal District Court, Salem.	Salem	Principal District Court, Salem.		COS	21
20	Principal District and Sessions Court	Sivagangai	NIL	NIL	NIL	NIL
21	Prl. District Court	Thanjavur	NIL	NIL	NIL	NIL
	III Additional District Judge, Pattukkottai.	Thanjavur	NIL	NIL	NIL	NIL
22	Principal District Court	Theni	NIL	NIL	NIL	NIL
23	Principal District Court, Thoothukudi	Thoothukudi	NIL	NIL	NIL	NIL
24	Principal District Court	Tiruchirappalli	NIL	NIL	NIL	NIL
	II Additional District Court	Tiruchirappalli	NIL	NIL	NIL	NIL
25	Principal District Court	Tirunelveli	NIL	NIL	OS	18
26	Principal Subordinate Court, Tiruppur	Tiruppur	NIL	NIL	NIL	NIL

Form 4**List of total no. of cases randomly allocated during the month of February 2021**

Sr.No	Court	District	Court Name	Court No.	Case Type	Case Count (No. of cases randomly allocated)
	Additional Sub Court, Tiruppur	Tiruppur	NIL	NIL	NIL	NIL
27	Principal District Court, Tiruvallur	Tiruvallur	NIL	NIL	NIL	NIL
	The I Additional District and Sessions Court, Tiruvallur.	Tiruvallur	NIL	NIL	NIL	NIL
	The II Additional District and Sessions Court, Poonamallee.	Tiruvallur	NIL	NIL	NIL	NIL
	The III Additional District and Sessions Court, Poonamallee.	Tiruvallur	NIL	NIL	NIL	NIL
	The IV Additional District and Sessions Court, Ponneri.	Tiruvallur	NIL	NIL	NIL	NIL
	The Sub Court, Tiruvallur.	Tiruvallur	NIL	NIL	NIL	NIL
	The Sub Court, Poonamallee.	Tiruvallur	NIL	NIL	NIL	NIL
	The Sub Court, Tiruttani.	Tiruvallur	NIL	NIL	NIL	NIL
28	Principal District Court, Tiruvannamalai.	Tiruvannamalai	NIL	NIL	NIL	NIL
	Additional District Court (FTC), Arni	Tiruvannamalai	NIL	NIL	NIL	NIL
29	Principal District Court	Tiruvarur	NIL	NIL	NIL	NIL
30	Principal District Court, Vellore	Vellore	NIL	NIL	NIL	NIL
31	Principal District Court	Villupuram	NIL	NIL	NIL	NIL
32	Principal District Court, Srivilliputtur	Virudhunagar	NIL	NIL	NIL	NIL
	Sub Court, Sivakasi	Virudhunagar	NIL	NIL	NIL	NIL
33	PDJ	Puducherry	NIL	NIL	NIL	NIL

**FEBRUARY 2021
SUBORDINATE COURTS**

Form 5

List of cases in which Case Management Hearing was held during the month of February 2021

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
1	Principal District Court	Ariyalur	NIL	NIL	NIL	NIL	NIL
2	Principal Judge's Court	Chennai	COS 1/20	1. M/s. Larsen & Toubro Ltd, Gujarat 2. United India Insurance Company Ltd, Mumbai Plaintiffs --VS-- NTC Logistics India (Pvt) Ltd, Chennai Defendant	M/s Ashok Rajaraman M/s. Andrew Vivek	04.12.2019	22.02.2021
	Principal Judge's Court	Chennai	COS 8/2020	M/s. Agrocrops Exim Limited, Rep. by its Sales Manager, Mr. A. Prabakaran, No.45, Armenian Street, SM Plaza, Room No.1, 1st Floor, Chennai – 600 001. --- Plaintiff -VS- M/s. Royal Sundaram General Insurance Co. Limited, Sundaram Towers, No.46, Whites Road, Royapettah, Chennai – 600 014. --- Defendant	S. Vasudevan (Plaintiff)	05.12.2020	15.02.2021
	Principal Judge's Court	Chennai	COS 7/20	Haja Mohideen -- Plaintiff -VS- S.V. Thangaraj -- Defendant	Mr. K. Harishankar (Plaintiff) Mr. V. Deenadayalan (Defendant)	13.10.2020	16.02.2021
	Principal Judge's Court	Chennai	COS 6/20	Punjab National Bank Erstwhile Oriental Bank of Commerce, No.769, Ground Floor, Spencer Plaza, Anna Salai, Chennai – 600 002. Represented by its Power of Attorney Agent, Assistant Manager, Mr. S. Dhayalan --- Plaintiff --vs-- 1. M/s. General Engineering Components, Represented by its Proprietor, Mrs. N. Kavitha, No.101/D-2, Vanniyar Street, Padi, Chennai – 600 050. 2. N. Kavitha, Propreitor, M/s. General Engineering Components, No.4497, TNHB, Ayyappakkam, Chennai – 600 077. ---Defendant	M/s. Anand Jain (Plaintiff)	06.10.2020	18.02.2021

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List of cases in which Case Management Hearing was held during the month of February 2021

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
	Principal Judge's Court	Chennai	COS 4/20	M/s. CLN Cinemas, Rep. by its Proprietor, Mr. Praveen Prasad, No.15/8, Dhanappa Mudalai Street, Madurai – 625 001. -- Plaintiff -VS- 1. M/s. JSK Film Corporation, Rep. by Authorized signatory, JSK. Satish Kumar 2. Qube Cinema Technologies, 42, Dr. Ranga Road, Bhaskarapuram, Mylapore, Chennai – 600 004. -- Defendant	M/s. V.P. Raman M.S. Seshadri	26.08.2020	24.02.2021
	Principal Judge's Court	Chennai	COS 1/21	M/s. Para Enterprised Pvt Limited, No.7th Floor, Tamarai Tech Park, No.16-20A (SP) Developed Plots, Jawaharlal Nehru Road, Guindy Industrial Estate, Guindy, Chennai. represented herein by its Authorized Signatory Mr. Pradeepsankar --Plaintiff -vs- A.R. Dairy Food Private Limited, No.10/5C, Madurai Road, Begampur Post, Dindigul – 624 002 --- Defendant	M/s. M.S. Associates R. Sathish Kumar	25.03.2021	25.02.2021
	Principal Judge's Court	Chennai	COS 2/21	M/s. ATA Freight Line India Pvt. Ltd, Unit #4, 7th Floor, B Wing, Time Square, Marol Naka, Andheri (E) Mumbai, Maharashtra – 400 059 --- Plaintiff vs Mr. Lazer Lyras.J, Proprietor of Starship L & L Project Logistics, No.137/1, 2nd Floor, Velachery Road, Little Mount, Saidapet, Chennai – 600 015. --- Defendant	Mr. P. Giridharan	24.03.2021	26.02.2021
3	Prl. District Court, CBE.	Coimbatore	NIL	NIL	NIL	NIL	NIL
	I Addl.District Court, CBE	Coimbatore	NIL	NIL	NIL	NIL	NIL
	III Addl. Dist. Court, CBE	Coimbatore	NIL	NIL	NIL	NIL	NIL

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List of cases in which Case Management Hearing was held during the month of February 2021

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
	IV Addl. Dist. Court, CBE	Coimbatore	NIL	NIL	NIL	NIL	NIL
	V Addl. Dist. Court, CBE	Coimbatore	NIL	NIL	NIL	NIL	NIL
4	Principal District and Sessions Court, Cuddalore	Cuddalore	COS 1/2019	Shree Kumarasamy poly Chem Rep by its GM, M.Arul selvam vs Vibrant Laminate pvt.Ltd and others	P.Baskar	25.11.2019	25.02.2021
	Principal District and Sessions Court, Cuddalore	Cuddalore	COS 2/2019	SPDS .Kumar vs D.Karthikeyan	P.Baskar	12.12.2019	19.02.2021
	Principal District and Sessions Court, Cuddalore	Cuddalore	COS 1/2020	Kumarasamy Industries vs M/S Ether Coating and Engineers pvt.Ltd and others	P.Baskar	22.01.2020	8.02.2021
	Principal District and Sessions Court, Cuddalore	Cuddalore	COS 2/2020	Kavitha karthik Rep by Manager M.Arul selvam vs M/S Ether cooling and Eng pvt and others	P.Baskar	04.02.2020	22.02.2021
	Principal District and Sessions Court, Cuddalore	Cuddalore	COS 4/2020	S.P.D.S.Kumaresh vs Lakshmi	P.Baskar	02.11.2020	08.02.2021
	Principal District and Sessions Court, Cuddalore	Cuddalore	COS 1/2021	Venkatesan S/o Kothendum Vs Kalyana sundaram S/o Kuppusamy	P.Baskar	05.01.2021	5.02.2021
	All other Courts	Cuddalore	NIL	NIL	NIL	NIL	NIL
5	Principal District Court, Dharmapuri.	Dharmapuri	NIL	NIL	NIL	NIL	NIL
	Judicial Magistrate No.II, Dharmapuri.	Dharmapuri	NIL	NIL	NIL	NIL	NIL
6	Principal District Court, Dindigul.	Dindigul.	AROP.No. 103/2018	Muthappa Goundar vs District Collector, Dindigul.	S.Harihara Ramachandiran	05.10.2018	31.03.2021
	Principal District Court, Dindigul.	Dindigul.	AROP.No. 111/2018	Shanthi Vs District Collector, Dindigul.	S.Harihara Ramachandiran	30.10.2018	31.03.2021
	Principal District Court, Dindigul.	Dindigul.	AROP.No. 129/2018	Mani and 2 others Vs District Collector, Dindigul.	M.Ramalingam	12.12.2018	31.03.2021
	Principal District Court, Dindigul.	Dindigul.	AROP.No. 136/2018	Arayammal Vs District Collector, Dindigul.	S.Harihara Ramachandiran	21.12.2018	31.03.2021

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List of cases in which Case Management Hearing was held during the month of February 2021

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
	Principal District Court, Dindigul.	Dindigul.	AROP.No. 137/2018	Thangavel Vs District Collector, Dindigul.	S.Harihara Ramachandiran	21.12.2018	31.03.2021
	Principal District Court, Dindigul.	Dindigul.	AROP.No. 138/2018	Shanmugavel Vs District Collector, Dindigul.	V.Arumugam	21.12.2018	31.03.2021
	Principal District Court, Dindigul.	Dindigul.	AROP.No. 99/2019	Palanichamy Vs District Collector, Dindigul.	V.Palanichamy	18.07.2019	31.03.2021
	Principal District Court, Dindigul.	Dindigul.	AROP.No. 109/2019	Thangavel Vs District Collector, Dindigul.	S.Harihara Ramachandiran	19.08.2019	31.03.2021
	Principal District Court, Dindigul.	Dindigul.	AROP.No. 110/2019	Nachimuthu Vs District Collector, Dindigul.	S.Harihara Ramachandiran	19.08.2019	31.03.2021
	Principal District Court, Dindigul.	Dindigul.	AROP.No. 46/2020	Thirumalaichamy Vs District Collector, Dindigul.	P.Mahendiran	06.07.2020	31.03.2021
	Principal District Court, Dindigul.	Dindigul.	AROP.No. 47/2020	Karuppusamy Vs District Collector, Dindigul.	P.Mahendiran	06.07.2020	31.03.2021
	Principal District Court, Dindigul.	Dindigul.	AROP.No. 48/2020	Murugesan Vs District Collector, Dindigul.	P.Mahendiran	06.07.2020	31.03.2021
	Principal District Court, Dindigul.	Dindigul.	AROP.No. 55/2020	Sabapathi Vs District Collector, Dindigul.	P.Mahendiran	14.08.2020	31.03.2021
	Principal District Court, Dindigul.	Dindigul.	AROP.No. 56/2020	Selvaraj Vs District Collector, Dindigul.	P.Mahendiran	14.08.2020	31.03.2021
	Principal District Court, Dindigul.	Dindigul.	O.S.49/2015	Samiyappa Gounter Vs The Superintendent engineer & 2 others	S.M.Loganathan	07.07.2015	06.03.2021
	Principal District Court, Dindigul.	Dindigul.	O.S.50/2015	Samiyappa Gounter Vs The Superintendent engineer & 2 others	S.M.Loganathan	16.02.2015	06.03.2021
	Principal District Court, Dindigul.	Dindigul.	O.S.58/2018	Fathima Beevi Vs M/s Sura Leathers	S.Krishnakumar	09.03.2018	22.04.2021
	Principal District Court, Dindigul.	Dindigul.	O.S.73/2018	Saleem Raja Vs M/s Sura Leathers	S.Krishnakumar	09.04.2018	22.03.2021
	Principal District Court, Dindigul.	Dindigul.	O.S.247/2018	Hindu Nadar Uravin Murai & Others Vs The Commissioner Hindu Religious Charitable endoment, Chennai.	P.S.Nirmalkumar	20.12.2018	04.03.2021
	Principal District Court, Dindigul.	Dindigul.	O.S.86/2020	M/s. Sivaraj Spinning Mills Pvt., Ltd., Vs M/s Sri Dhanalakshmi Enterprises	T.Manikandan	02.07.2020	23.03.2021

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List of cases in which Case Management Hearing was held during the month of February 2021

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
	Principal District Court, Dindigul.	Dindigul.	O.S. 131/2020	Canara Bank Batlagundu Branch Vs 1.Selvameena 2.Thangapandian	S.Krishnakumar	18.08.2020	01.04.2021
	Principal District Court, Dindigul.	Dindigul.	O.S. 139/2020	Canara Bank Batlagundu Branch Vs Muneeswarar Sirpi magaleer self help group	S.Krishnakumar	25.08.2020	01.03.2021
	Principal District Court, Dindigul.	Dindigul.	O.S 153/2020	Canara Bank Dindigul Branch Vs 1.Shri Krishna General Stores 2.Kanagavalli	A.S.Ratha Krishnan	09.09.2020	01.03.2021
	Principal District Court, Dindigul.	Dindigul.	O.S. 156/2020	Canara Bank SME Branch Dindigul Vs 1.Chiristy 2.Jayarani	V.S.Gandhimathi Nathan	08.09.2020	01.03.2021
	Principal District Court, Dindigul.	Dindigul.	O.S. 159/2020	Canara Bank Batlagundu Branch Vs 1.Raman @ GopalaKrishnan 2.Ravi	S.Krishnakumar	08.09.2020	03.06.2021
	Principal District Court, Dindigul.	Dindigul.	O.S.161/2020	Canara Bank, Nehruji Nagar Branch, Dindigul Vs Lourdhu Boss	V.S.Gandhimathi Nathan	08.09.2020	25.03.2021
	Principal District Court, Dindigul.	Dindigul.	O.S.181/2020	Canara Bank, Batlagundu Branch Vs Pitchaimani @another	S.Krishnakumar	17.09.2020	18.03.2021
	Principal District Court, Dindigul.	Dindigul.	O.S. 196/2020	Canara Bank, Batlagundu Branch Vs Ashok Kumar and another	N.Arumugam	28.09.2020	08.03.2021
	Principal District Court, Dindigul.	Dindigul.	O.S.197/2020	Canara Bank, Batlagundu Branch Vs Hithayathullah and another	S.Krishnakumar	28.09.2020	01.03.2021
	Principal District Court, Dindigul.	Dindigul.	O.S.199/2020	Bank of India Vs M.Karthick Kumar	A.S.Radha Krishnan	01.10.2020	19.04.2021
	Principal District Court, Dindigul.	Dindigul.	O.S.201/2020	Canara Bank Vs Selvam and another	S.Krishnakumar	01.10.2020	23.03.2021
	Principal District Court, Dindigul.	Dindigul.	O.S.203/2020	Canara Bank Vs Vijaya	S.Krishnakumar	01.10.2020	22.03.2021
	Principal District Court, Dindigul.	Dindigul.	O.S.205/2020	Canara Bank Vs Ramakrishnan and another	S.Krishnakumar	01.10.2020	08.03.2021
	Principal District Court, Dindigul.	Dindigul.	O.S.206/2020	Canara Bank Vs Sathik Batcha and another	S.Krishnakumar	05.10.2020	29.04.2021
	Principal District Court, Dindigul.	Dindigul.	O.S.207/2020	Canara Bank Vs Kumaresan and another	S.Krishnakumar	05.10.2020	13.03.2021
	Principal District Court, Dindigul.	Dindigul.	O.S.208/2020	Canara Bank Vs Vaigai Magalir Self Help Group through its president Tmt.B.Thangam and another	S.Krishnakumar	05.10.2020	26.03.2021
	Principal District Court, Dindigul.	Dindigul.	O.S.209/2020	Indian Bank Vs Rainbow Aangal self help group through its Animator T.Chandrasekar and another	V.S.Gandhi Mathinathan	05.10.2020	16.03.2021

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List of cases in which Case Management Hearing was held during the month of February 2021

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
	Principal District Court, Dindigul.	Dindigul.	O.S.211/2020	Indian Overseas Bank Vs M/s.Amman Agri clinic represented through its proprietor I.Singadurai	D.C.Centhil	06.10.2020	22.03.2021
	Principal District Court, Dindigul.	Dindigul.	O.S.214/2020	Canara Bank Vs Syed Abuthaheer and another	S.Krishnakumar	07.10.2020	02.03.2021
	Principal District Court, Dindigul.	Dindigul.	O.S.217/2020	Canara Bank Vs Kavitha and another	S.Krishnakumar	07.10.2020	23.03.2021
	Principal District Court, Dindigul.	Dindigul.	O.S.219/2020	Canara Bank Vs M/s.S.P.Grawals represented by its proprietor P.Ashokkumar and another	S.Krishnakumar	07.10.2020	23.03.2021
	Principal District Court, Dindigul.	Dindigul.	O.S.221/2020	Canara Bank Vs E.Poonkothai and another	S.Krishnakumar	07.10.2020	24.03.2021
	Principal District Court, Dindigul.	Dindigul.	O.S.222/2020	Canara Bank Vs Kavimalar Magalir Mandram Represented by its Animator R.Muthulakshmi and another	S.Krishnakumar	07.10.2020	17.03.2021
	Principal District Court, Dindigul.	Dindigul.	O.S.225/2020	State Bank of Indian Vs N.Gobikrishnan	G.Ilampooranan	08.10.2020	02.03.2021
	Principal District Court, Dindigul.	Dindigul.	O.S.227/2020	Canara Bank Vs Arockia Ananda Kulandaisamy	S.Krishnakumar	08.10.2020	02.03.2021
	Principal District Court, Dindigul.	Dindigul.	O.S.231/2020	Canara Bank Vs Sakthi Mariyamman Magalir Sangam through its President Jeyanthi and another	S.Krishnakumar	13.10.2020	08.03.2021
	Principal District Court, Dindigul.	Dindigul.	O.S.238/2020	Indian Overseas Bank Vs G,Ganesan and another	S.Krishnakumar	15.10.2020	21.04.2021
	Principal District Court, Dindigul.	Dindigul.	O.S 247/2020	Canara Bank, Batlagundu Branch Vs Amaladevi @another	S.Krishnakumar	02.11.2020	25.03.2021
	Principal District Court, Dindigul.	Dindigul.	O.S 248/2020	Canara Bank, Batlagundu Branch Vs Sakayaraj @another	S.Krishnakumar	02.11.2020	19.03.2021
	Principal District Court, Dindigul.	Dindigul.	O.S 249/2020	Indian Overseas Bank, Dindigul Branch Vs Ramanathan @another	S.Krishnakumar	03.11.2020	09.04.2021
	Principal District Court, Dindigul.	Dindigul.	O.S 251/2020	Canara Bank, Batlagundu Branch Vs Amutha	S.Krishnakumar	05.11.2020	26.03.2021
	Principal District Court, Dindigul.	Dindigul.	O.S 256/2020	Union Bank, Meddupatti Branch Vs Ayyappan	A.S.Radha Krishnan	06.11.2020	15.03.2021
	Principal District Court, Dindigul.	Dindigul.	O.S 259/2020	Canara Bank, Batlagundu Branch Vs Amutha	V.S.Gandhi Mathinathan	07.11.2020	26.04.2021

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List of cases in which Case Management Hearing was held during the month of February 2021

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
	Principal District Court, Dindigul.	Dindigul.	O.S 277/2020	M/s.Malayaan integrated Builders, Partnership firm thorough its Partner A.M.Arumugam Vs Institute of Management Technology, Hyderabad through its President and others	N.Sivakumar	19.11.2020	01.03.2021
	Principal District Court, Dindigul.	Dindigul.	O.S 286/2020	Canara Bank, Batlagundu Branch Vs Meenakshi Sripi Self Help Group	S.Krishnakumar	20.11.2020	04.03.2021
	Principal District Court, Dindigul.	Dindigul.	O.S 292/2020	Canara Bank, Dindigul Branch Vs Selvi @another	D.C.Centhil	21.11.2020	02.03.2021
	Principal District Court, Dindigul.	Dindigul.	O.S 293/2020	Union Bank, Medduppatti Branch Vs Varadharaj	A.S.Radha Krishnan	21.11.2020	02.03.2021
	Principal District Court, Dindigul.	Dindigul.	O.S 296/2020	State Bank of India, Nilakottai Branch Vs Saravanan	G.Ilampooranan	23.11.2020	03.03.2021
	Principal District Court, Dindigul.	Dindigul.	O.S 297/2020	State Bank of India, Nilakottai Branch Vs Mariyappan	G.Ilampooranan	23.11.2020	03.03.2021
	Principal District Court, Dindigul.	Dindigul.	O.S 298/2020	State Bank of India, Nilakottai Branch Vs Saravanan	G.Ilampooranan	23.11.2020	03.03.2021
	Principal District Court, Dindigul.	Dindigul.	O.S 301/2020	Canara Bank, Batlagundu Branch Vs M/s Anitha Textiles through its Proprietor Ramesh, Ahamed Tajeen and others	S.Krishnakumar	23.11.2020	08.04.2021
	Principal District Court, Dindigul.	Dindigul.	O.S 300/2020	Canara Bank, Batlagundu Branch Vs M/s Anitha Textiles through its Proprietor Ramesh, Ahamed Tajeen and others	S.Krishnakumar	23.11.2020	08.04.2021
	Principal District Court, Dindigul.	Dindigul.	O.S 328/2020	Canara Bank Main Branch Vs Karthikeyan	G.Ilampooranan	14.12.2020	21.04.2021
	Principal District Court, Dindigul.	Dindigul.	O.S 329/2020	Canara Bank Main Branch Vs Murugesan	G.Ilampooranan	14.12.2020	16.04.2021
	Principal District Court, Dindigul.	Dindigul.	O.S 337/2020	Canara Bank Batlagundu Branch Vs Niraimathi Magalir Mandram through its President Selvi and another	S.Krishnakumar	16.12.2020	22.04.2021
	Principal District Court, Dindigul.	Dindigul.	O.S 338/2020	Canara Bank Batlagundu Branch Vs Sigaram Magalir Mandram through its President Palaniyammali and another	S.Krishnakumar	16.12.2020	22.04.2021
	Principal District Court, Dindigul.	Dindigul.	O.S 347/2020	Canara Bank Sendurai Branch Vs Sankaran and another	V.S.Gandhi Mathinathan	22.12.2020	15.03.2021

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List of cases in which Case Management Hearing was held during the month of February 2021

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
	Principal District Court, Dindigul.	Dindigul.	O.S 351/2020	Canara Bank Sendurai Branch Vs Karthikeyan and another	V.S.Gandhi Mathinathan	23.12.2020	15.03.2021
	Principal District Court, Dindigul.	Dindigul.	O.S 12/2021	Canara Bank K.Keeranur Branch Vs Murugesan and another	A.Devendran	07.01.2021	17.03.2021
	Principal District Court, Dindigul.	Dindigul.	O.S 25/2021	Canara Bank Kottanatham Branch Vs Periyasamy	S.Krishnakumar	11.01.2021	06.04.2021
	Principal District Court, Dindigul.	Dindigul.	O.S 57/2021	Vagai Leather Corporation representative through Managing Partner Mani. Vs Mahamadhu Ebragim @ Bullet Ebragim	N.T.R.Vijay Kumar	05.02.2021	10.03.2021
	Principal District Court, Dindigul.	Dindigul.	O.S 71/2021	UCO Bank, Dindigul Branch Vs Asaraf Ali and another	S.M.Loganathan	24.02.2021	24.03.2021
7	Principal District Court, Erode	Erode	NIL	NIL	NIL	NIL	NIL
	I Additional District Court, Erode	Erode	NIL	NIL	NIL	NIL	NIL
	II Additional District Court, Erode	Erode	NIL	NIL	NIL	NIL	NIL
	III Additional District Court, Gobichettipalayam	Erode	NIL	NIL	NIL	NIL	NIL
	IV Additional District Court, Bhavani.	Erode	NIL	NIL	NIL	NIL	NIL
	Principal Subordinate Court, Erode	Erode	NIL	NIL	NIL	NIL	NIL
	I Additional Subordinate Court, Erode	Erode	NIL	NIL	NIL	NIL	NIL
	II Additional Subordinate Court, Erode	Erode	NIL	NIL	NIL	NIL	NIL
	Sub Court, Gobichettipalayam	Erode	NIL	NIL	NIL	NIL	NIL
8	Principal District Court, Chengalpattu	Kancheepuram	NIL	NIL	NIL	NIL	NIL
9	Principal District Court	Kanniya Kumari	NIL	NIL	NIL	NIL	NIL
10	Principal District Court	Karur	03/2018	Alaska Export USA Inc., Illinois, United State of	N.Thirumoorthy/E.K.Kumar	10.10.2018	01.02.2021

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List of cases in which Case Management Hearing was held during the month of February 2021

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
				America, rep. by its Vice President, Dr.Veerasingu Bommasamy, Illinois. .. Plaintiff Vs "1. M/s. Alaska Exports, rep. by its Managing partner, Karur. 2. J.M.Ramalingam 3. S.Thirunavakarasu .. Defendants"	esan		10.02.2021 23.02.2021 24.02.2021
	Principal District Court	Karur	01/2019	M/s. Master Linens INC., a partnership firm, represented by Manager cum Power of Attorney M.Kumaravel .. Plaintiff Vs M/s. SANECO SAS., a Limited Liability Company by shares, incorporated under the laws of France, rep by its General Director, Mr.Benoit Dalle and President Ms.Alix Pollet .. Defendant	K.Suresh/N.Kumaresan	27.04.2019	15.02.2021 24.02.2021
	Principal District Court	Karur	01/2020	Thirunavukarasu Proprietor M/s. Best Blue metals, Aravakurichi ... Plaintiff Vs "Ponnusamy, Proprietor M/s. MSP Readymix Concrete, Namakkal. ... Defendant"	K.Ramesh/A.Prabakaran	22.01.2020	
	Principal District Court	Karur	02/2020	M/s. Shobika Impex Private Ltd., Karur rep. by its Managing Director M.Sivasamy .. Plaintiff Vs "1. M/s. Real Relief Health Aps, rep. by its Director, Esbjergvej, 6000 Kolding, Denmark. 2. M/s. Sun Pack Company Limited, rep by its General Manager, Changzhou, Jiangsu, China. .. Defendants"	R.Anbaiya	25.06.2020	23.02.2021
	Principal District Court	Karur	03/2020	M/s. Pon Vinayaga Blue Metals, rep. by its partner Ponnusamy, S/o Subbarayan, having business office at S.F. No. 434/4, Karudaiyampalayam Village and post, Aravakurichi Taluk, Karur District. Plaintiff Vs Ponnusamy S/o. Marappa Gounder, Proprietor of M/s. MSP Readymix Concrete, No. 85-J, MSP Building Salem Road, Namakkal.Defendant	K.Ramesh	26.11.2020	08.02.2021 19.02.2021 26.02.2021
11	Principal District Court, Krishnagiri	Krishnagiri	SFCOP 111/2011	M/s. Tamil Nadu Industrial Investment Corporation Ltd. Dharmapuri. /VS/	Tr. A. R. Chakrapani Vs. Nil	19.11.2011	11.03.2021

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List of cases in which Case Management Hearing was held during the month of February 2021

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
				1. M/s. Lakshmi Bakeries, 2. Thiru. G. Argunan, Krishnagiri. 3. Tmt. A. Tamilarasi, Krishnagiri. 4. Secretary Krishnagiri Co-op Housing Society, Co-operative colony, Krishnagiri			
	Principal District Court, Krishnagiri	Krishnagiri	O.S. 60/2020	Bank of Baroda, Krishnagiri Branch /Vs/ 1. M/s. Boys Xerox, Krishnagiri. 2. K. Suresh.	Tr. K. Velayudam Vs. Nil	24.02.2020	15.03.2021
	Principal District Court, Krishnagiri	Krishnagiri	O.S. 62/2020	Bank of Baroda, Krishnagiri Branch /Vs/ 1. K. Santhi 2. N. Jayapal Krishnagiri	Tr. K. Velayudam Vs. Nil	24.02.2020	15.03.2021
	Additional District Court, Krishnagiri	Krishnagiri	O.S. 65/2020	Bank of Baroda, Krishnagiri Branch /Vs/ 1. M/S. Boys Stickers & Arts, Rep. By its prop. K. Suresh 2. K. Suresh 3. P. Suresh Kumar Periyaswamy	Tr. K. Velayudam Vs. Nil	24.02.2020	08.03.2021
	Additional District Court, Hosur	Krishnagiri	O.S.No. 40/2014	M/s.Rathna Packaging India (P) Ltd, Rep.by S.Arumugam //vs// M/S.Rajaram Flour Mill (P) Ltd, rep.by M.D. G.Balasubramaniam	Mr.M.Rajendran /Vs/ Mr.K.Nanjegowdu	16.04.2014	09.03.2021
	Additional District Court, Hosur	Krishnagiri	O.S.No 07/2017	M/s.Harita Seating Systems Ltd, Belagondapalli, Hosur Rep.by Senion Executive Mr.Nagina Singh //VS/ /	Mr.N.S.Vidhya Baskar /VS/ Mr.K.N.Chakradhar	27.01.2017	18.03.2021

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Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
				M/s.Jaico Automobile Engineering Co.Pvt, Ltd, rep.by M.D., Mr.Bupinder Singh Chandha, Bangalore and 4 others			
	Additional District Court, Hosur	Krishnagiri	O.S.No. 56/2017	M/s.Global Actives Pvt., Ltd., Rep.by its Chief financial officer M.S.Chandra Narayana now Rep.by Director Mr.Satish Hebbar / /Vs// 1.M/s.Techpro Systems Ltd, Chennai, Rep.by its Managing Director 2. M/s.NTPC Ltd, New Delhi Pakri Barwadhih Coal Mining Project, Jharkhand Rep.by it Managing Director 3. M/s. NTPC Ltd, (A Govt.of India Enterprise), Coal mining projects, Hazaribag duly rep.by its Agm, Mr.Gautam Sen	Tr.P.Vijayaragavan Vs. Nil	12.04.2017	11.03.2021
	Additional District Court, Hosur	Krishnagiri	O.S.No. 117/2017	1. M/s.TVS Motor Compay Ltd, Haritha, Hosur rep.by power of attorney agent M/s United India Insurance Co., Ltd, rep.by Senior Divisional Manager Hosur 2. M/s.United India Insurance Co., Ltd, Divisional Office, Hosur Rep.by Senior Divisional Manager. //Vs// M/s Khaitan Logistics Pvt, Ltd, A-37, RIICO, Industrial Area, Kukas, NH-8, Jaipur	Mr.M.Jayakumar /VS/ Mrs.T.Aabeetha	10.11.2017	10.03.2021
	Additional District Court, Hosur	Krishnagiri	O.S.No. 65/2018	Express Service Stations, Rep.by its Working Partner M.Suresh //Vs// Viswas concrete products Private Limited Rep. Its Managing Director.B.R.Vishwas And Other	Mr.K.Krishna /Vs/ Sri.ArunBhat	17.05.2018	22.03.2021
	Additional District Court, Hosur	Krishnagiri	O.S.No. 133/2018	Bio Safe Solutions, Hosur rep.by its Prop. P.Srinivasan	Mr.S.Raja Mahendra /Vs/	04.09.2018	25.03.2021

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Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
				/VS/ M/S.Faively Transport Rail Techonologies Indian Limited, Hosur Rep.by its General Manager	Mr.T.Vijay		
	Additional District Court, Hosur	Krishnagiri	O.S.No. 167/2018	M/s Endeka Ceramics Pvt Ltd., Rep.by Acconts Manager Mr.Shenbaga vinayagam //VS// M/s. Umbeto Ceramics International Pvt, Ltd., Mr.Vinay Kumbhat (Chief financial Officer)	Mr.S.Balaji /VS/ Mr.E.Arunan	22.10.2018	05.03.2021
	Additional District Court, Hosur	Krishnagiri	O.S.No. 175/2018	Canara Bank, SME Hosur Branch, Rep.by its Senior Manager //VS// 1. Sri Balaji Printers, Rep.by its Prop. J.P.Santhosh, 2.Mr.J.P.Santhosh, Prop.of Sri Balaji Printers	Mr.K.Velayudham, /VS/ Mr.A.Sathiya Narayanan	08.11.2018	06.03.2020
	Additional District Court, Hosur	Krishnagiri	O.S.No. 194/2018	R.Subramani //VS// 1. N.Venkatasamy, 2. V.Venkatesh, 3. V.Vinay	Mr.P.Karthekeyan /Vs/ Mr.M.S.Tamilnathan	01.12.2018	04.03.2021
	Additional District Court, Hosur	Krishnagiri	O.S.No. 196/2018	M/s Venkraft Paper Mills Pvt. Ltd., Rep.by Its SPA, Praksh //VS// 1. Hemarani, 2. Minor. Roopashri, 3. Minor Chethan Minor Rep.by N.F Mother D1 Hemarani	Mr.C.Karthick /VS/ Mrs.Shobha	03.12.2018	06.03.2021
	Additional District Court, Hosur	Krishnagiri	O.S.No. 109/2019	State Bank of India, Tank Street Branch, Hosur Rep.by Its Manager	Mr.S.Raj Vivekanand /VS/	07.06.2019	26.03.2021

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Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
				//VS// 1. M/s.Vinayaka Business Co.op rep.by its prop.Akila, 2. Mrs.Akila	Nil		
	Additional District Court, Hosur	Krishnagiri	O.S.No. 113/2019	State Bank of India, Tank Street Branch, Hsour rep.by Its Branch Manager //VS// 1. M/s.Vinayaka concrete Products, rep.by its Prop. S.Aditya 2. S.Aditya	Mr.S.Raj Vivekanand /VS/ Nil	10.06.2019	08.03.2021
	Additional District Court, Hosur	Krishnagiri	O.S.No 135/2019	M/s.Copral Insulated Conductors (P) Ltd, rep.by it Manager Thiru.N.Arumugam //VS// 1. Stanislaus Prabhakaran, 2. Suzan Zenitha 3. M/s.Annai Auto Accessories.	Mrs.T.Aabeetha /VS/ J.K.Jayaseelan	19.06.2019	29.03.2021
	Additional District Court, Hosur	Krishnagiri	O.S.No. 173/2019	M/s.Poornimkumar, Concrete Product, Rep.by its Prop. Meenakshi / /VS// 1. M/s. AB Rock Products Rep.by its prartners Anitha Nandha Kumar and Baghya Kumar, 2. Anitha Nandha Kumar, 3. Baghya Kumar	Mrs.R.Kokila /VS/ Mr.M.S. Tamilnathan	06.08.2019	18.03.2021
	Additional District Court, Hosur	Krishnagiri	O.S.No. 183/2019	M/s.MAA Silk Ltd, Gawhati, Rep.by its Managing Director, Sailendra Kumar Bajoria, //VS// M/s S.K.Signature, Mumbai, Rep.by its Partner,	Mr.G.T.Karunagaran /VS/ Mr.P.Jayaseelan	26.08.2019	10.03.2021

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List of cases in which Case Management Hearing was held during the month of February 2021

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
				Sagar Khanna			
	Additional District Court, Hosur	Krishnagiri	O.S.No. 185/2019	M/s.ION Exchange (India) Ltd, Rep.by Mr.Madhava Rao //VS// M/s.OCB Engineers, Rep.by Mr.Chandrasekar Ogale	Mr.D.Jayapraksh /VS/ Nil	27.08.2019	25.03.2021
	Additional District Court, Hosur	Krishnagiri	O.S.No. 187/2019	M/s.ION Exchange (India) Ltd, Rep.by Mr.Madhava Rao (Divisional Manager Finance) //VS// M/s.OCB Engineers, Rep.by Mr.Chandrasekar Ogale	Mr.D.Jayapraksh /VS/ Exparte	07.09.2019	11.03.2021
	Additional District Court, Hosur	Krishnagiri	OS.No 222/2019	M/s.Neocol represented by its partner A.M.Sarathkumar, //Vs.// Nadesan S/o. Sampath Mooranapalli	V.V.Venkateshan //Vs.// D.Thirunaukarasu	26.09.2019	18.03.2021
	Additional District Court, Hosur	Krishnagiri	OS.No 228/2019	State bank of Inida, Represented by it manager RASMECC its SARC stressed asset resolution center Sri vari building sipcot hosur //Vs.// 1.M/s. Priasana Thimmarayasamy 2.G.Ramareddy 3.Anusuya	Tr.S.Rajvivekanand //Vs.// M.Venkataramareddy	30.09.2019	22.04.2021
	Additional District Court, Hosur	Krishnagiri	OS.No 230/2019	M/s. Sri Vinayaga Engineering Represented by Proprietor M.Govindaraj S/o. Muniyappan Sipcot hosur //Vs.// 1. M.S. Rasandik auto components pvt.ltd by its M.D.Rajivu kapoor, 2.Gowtham Bhattacharya, New delhi	R.Parathasarathi //Vs.// N.S.Vidhaya baskar	03.10.2019	06.04.2021

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List of cases in which Case Management Hearing was held during the month of February 2021

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
				3. Krishnan Unit -2 Head Nanjagud, Mysore			
	Additional District Court, Hosur	Krishnagiri	OS.No. 237/2019	M/s.Ahya EXIM Rep. by its sole Proprietor Kalivani //Vs.// 1.M/s.Sri Saravana Electronics Rep. by its Proprietor Madhiyan 2.M/s. Sri Saravana TV Home Rep by its Proprietor Palaniyammal	Tr.K.Baskar //Vs.// T.Shankar	17.10.2019	22.04.2021
	Additional District Court, Hosur	Krishnagiri	OS.No. 241/2019	Bank of Baroda, Branch at Hosur by its Senior Manager, Mrs. Anitha, Hosur //Vs.// Alcot wires Rep. by its Proprietor 1.P.Velmurgan 2.P.Velmurugan S/o. Pichaimuth, Hosur	Tr.K.Velayutham //Vs.// A.Sathiyarayanan	22.10.2019	23.03.2021
	Additional District Court, Hosur	Krishnagiri	OS.No. 295/2019	State Bank of Inida, Mookanandapalli Branch by its Manager (SARC) Sipcot Hosur //Vs.// Body Solid fitness center Gym, Rep. by its Proprietor 1.Siva basavaraj 2.Siva Basavaraj S/o. Basavaraj, Arasanatty	Mr.S.Raj Vivekanand /VS/ Nil	12.12.2019	06.03.2021
	Additional District Court, Hosur	Krishnagiri	OS.No. 300/2019	Bank of Baroda its by Proprietor Mr.arun Kumar S/o. Narayana //Vs.// M/s.Vimose Technologies Rep.by its Prop. S.Sreevidhya having business ARRS Silk, Hosur	Tr. K. Velayudam Vs. Nil	19.12.2019	26.03.2021
	Additional District Court, Hosur	Krishnagiri	OS.No. 16/2020	Syndicate Bank having its branch office sipcopt Phase- II by its branch manager Ravi //Vs.// MYCAB, Rep. by its Proprietor	Tr. K. Velayudam Vs. Nil	27.01.2020	04.03.2021

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Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
				1.Balraj, Railway station Hosur 2.Balraj, S/o. Jayaraman, Periyar Nager Eas, Hosur			
	Additional District Court, Hosur	Krishnagiri	OS.No. 17/2020	Syndicate Bank having it branch office Sipcot Phase-II by its Branch Manager Ravi //Vs.// L. Perumal, S/o. Lashmanan, Santhi Nagar, Hosur	Tr. K. Velayudam Vs. Nil	27.01.2020	24.03.2021
	Additional District Court, Hosur	Krishnagiri	OS.No. 19/2020	Corporation Bank by its branch at Yesodha Mahal, Hosur by its Chief Manager G.K.Murugan //Vs.// 1. Samana @ Munusamy, S/o. Munusamy @ Buddappa 2. Nandhish S/o. Samana @ Munusamy 3.S.Munjula D/o. Samana @ Munusamy, W/o. Suresh 4.Chowdeshwari, D/o. Samana @ munusamy 5.Shilpa D/o. Samana @ Munusamy 6. Jagadesh S/o. Samana @ Munusamy 7.Minor.Eswari, D/o. Samana @ Munusamy	Tr. K. Velayudam Vs. Nil	29.01.2020	31.03.2021
	Additional District Court, Hosur	Krishnagiri	OS.No. 64/2020	Bank of Baroda having its Head Office Rep. by its chief Manager Mr.Anit Kumar singh S/o.Late.Chandstaka prasad singh R.K.G op. Traffic polic station Bangalore, Bypass road hosur. //Vs.// M/S.Balaji silks Turisting works, by it Proprietor 1.Mrs.Kalavathi, 2.Mrs.Kalavathi W/o.Ragupathi, Therpetti road, Denkanikottai, Krishnagiri	Tr. K. Velayudam Vs. Nil	24.02.2020	16.03.2021
	Additional District Court, Hosur	Krishnagiri	OS.No 68/2020	M/S. Swathi Alloy Steels Rep. by its Managing Partner Mr. Lokesh Sagtani //Vs.//	Tr.K.Ananada Kumar Vs. Nil	25.02.2020	22.04.2021

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Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
				Mr. R.Manjunath, S/o. Ramesh, Sipcot Housing colony, Hosur			
	Additional District Court, Hosur	Krishnagiri	OS.No. 71/2020	Syndicate Bank having its Branch Office at sipcot Phase-II Mr.Ravi S/o. Thammaiah //Vs.// 1.M/s.sudhakar Enterperiser, by its Proprietor T.Sudhakar, Ganapathi Nagar, Hosur 2.T.Sudhakar S/o.Thiyagarajan, Meenachi nagar, Chithanapalli, Hosur	Tr. K. Velayudam Vs. Nil	27.02.2020	22.04.2021
	Additional District Court, Hosur	Krishnagiri	OS.No. 72/2020	Syndicate Bank having its Branch Office at Sipcot Phase-II, Branch Hosur, Rep.by its Branch Manager M.Ravi, S/o.Thammaiah //Vs.// 1.M/s. ASM Travels Rep. by it Proprietor V.Madesh 2.V.Madesh, S/o.Venkatesh Thorapalli Agraharam vill, Hosur	Tr. K. Velayudam Vs. Nil	27.02.2020	22.04.2021
	Additional District Court, Hosur	Krishnagiri	OS.No. 73/2020	Synadicate Bank having its branch office at Sipcot Phase-II, Rep. by its Branch Manager, Mr.Ravi, S/o. Thimmaiah //Vs.// 1.M/s.Revathi Travels Rep. by it Proprietor B.Anusuya Bai, Bedrapalli, Sipcot Post, Hosur. 2.B.Anusuya Bai, W/o. Balaji Sigh, Bedarapalli, Zuzuwadi, Hosur.	Tr. K. Velayudam Vs. Nil	27.02.2020	16.04.2021
	Additional District Court, Hosur	Krishnagiri	OS.No. 91/2020	M/s.GLOBAL CALCIUM Pvt. Ltd., Rep. by its Deputy General Manager, S.R.Muni Rao S/o. Late.Rama Rao,Sipcot Industrial company, Hosur //Vs.// 1.M/s.ALMAS Technologies Pvt.Ltd Rep. by its Proprietor Mr.Sudan singh.	Mt.T.Shankar Vs. Nil	09.03.2020	01.03.2021

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Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
				2.Mr.Sudan Singh, M/s.ACMAS Technologies Pvt.Ltd, having its registered office at kundli, Sonpet, Hariyana.			
	Additional District Court, Hosur	Krishnagiri	OS.No. 94/2020	M/s. Barger paists India ltd represented by its Authroised Mr.T.Srinivasan having Sipcot, Hosur. //Vs.// M/s. SHREE Automaticity Industries C/o. Abishak Industriect by its Proprietor M.RajaGowandr Mohanraj, Sipcot Hosur.	Tr.K.Ananda Kumar Vs. Nil	10.03.2020	29.03.2021
	Additional District Court, Hosur	Krishnagiri	OS.No. 102/2020	Andhra Bank having its branch office at Housr Represented by its Branch Manager, Mr.G.Abhishek, S/o.Mr.G.Prabhakar David, //Vs.// 1.M/s.M.R.Automobiles, Res.by its Prop.R.Prabhakar 2.R.Prabhakar,S/o.Ramakrishnappa, Prop. Of M/s.M.R.Automobiles Nothikuppam, Hosur	Tr. K. Velayudam Vs. Nil	24.03.2020	19.03.2021
	Additional District Court, Hosur	Krishnagiri	OS.No. 103/2020	Andhra Bank having its branch Office at Hosur represented by its Branch Manager, Mr.G.Abhishek, S/o.Mr.G.Prabhakar David //Vs.// 1.M/s.Sri Manjunatha Hardware & Paints, Rep.by its Prop.K.Manjunatha, Bagalur Road, Hosur 2.K.Manjunatha, S/o.Kemparao, Prop.of M/s.Sri Manjunatha Hardware & Paints, Kumbalam, Krishnagiri dt.	Tr. K. Velayudam Vs. Nil	24.03.2020	23.03.2021
	Additional District Court, Hosur	Krishnagiri	OS.No 110/2020	Hosur COIR Foams Pvt. Ltd. Rep. by its Manager (Account and finance) Mr.M.V.R.K.Kishore S/o. M.V.Jaganmohan Rao, Sipcot industrial East, Hosur. //Vs.// Mrs.Ankita Mishra Proprietor M/s.Gayathiri	Tr.M.S.Tamil Nathan Vs. Nil	06.06.2020	01.03.2021

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Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
				Emporium, Narayana Street, Leelamahal road, Vishakapatnam.			
	Additional District Court, Hosur	Krishnagiri	OS.No. 111/2020	Bank of India, having its head Office Res. by its consituent Attorney Mr.T.Sivakumar, S/o. Thandavan at M.M.Reddy complex old Bangalore road, Hosur. //Vs.// 1.M/s.Easik Kumaran Auto Pats, Rep. by its Proprietor S.Jansi Rani Rajeshwari layout, Sipcot, Hosur. 2.S.Jansi Rani W/o. Rathinam Bharathi Nagar, Mookandapalli, Hosur	Tr. K. Velayudam Vs. Nil	06.06.2020	26.03.2021
	Additional District Court, Hosur	Krishnagiri	OS.No. 112/2020	Andhra Bank Having its Branch Office at Hosur. Rep. by its Branch Managaer Mr.G.Adhishek S/o. Prabhakar David //Vs.// Mr.H.Mahaboob Khan, So. Hassan khan, Thorrapalli vill. Penandapalli post, Hosur. 2.M.Govinda Reddy Alasapalli vill. Hosur	Tr. K. Velayudam Vs. Nil	06.06.2020	30.03.2021
	Additional District Court, Hosur	Krishnagiri	Os.No 114/2020	Bank of India Having its head Office at Mumbai, Rep. by its Mr.T.Sivakumar S/o. S.Thandvan, MM Reddy complex old Bangalore road, Hosur. //Vs.// 1.M/s.Ganesh Engineering Rep. by it Prop. U.Muthu Kumar Office at Kamaraj Nagar, Sipcot, Hosur. 2.U.Muthu Kumar S/o. Uthandyapillai, Kudiyana street, Muthal kattalai, Pandurangapuram, Kumbakonam	Tr. K. Velayudam Vs. Nil	06.06.2020	24.03.2021
12	Prl. Dist. & Sessions Court	Madurai	NIL	NIL	NIL	NIL	NIL
	I Addl. Dist. & Sessions Court	Madurai	NIL	NIL	NIL	NIL	NIL

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List of cases in which Case Management Hearing was held during the month of February 2021

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
	I Addl. Sub Court	Madurai	NIL	NIL	NIL	NIL	NIL
	II Addl. Sub Court	Madurai	NIL	NIL	NIL	NIL	NIL
13	District Court, Nagapattinam	Nagapattinam	NIL	NIL	NIL	NIL	NIL
	Fast Track Mahila Court, Nagapattinam	Nagapattinam	NIL	NIL	NIL	NIL	NIL
	Additional District Court, Mayiladuthurai	Nagapattinam	NIL	NIL	NIL	NIL	NIL
	Sub Court, Nagapattinam	Nagapattinam	NIL	NIL	NIL	NIL	NIL
	Principal Sub Court, Mayiladuthurai	Nagapattinam	NIL	NIL	NIL	NIL	NIL
	Additional Sub Court, Mayiladuthurai	Nagapattinam	NIL	NIL	NIL	NIL	NIL
14	The Principal District Judge	Namakkal	COS/2/2020	Vishnu Sudha Textiles Rep by its Sole Properties TSudha Rep by her Power Agent VRajagopalan Vs M/sKMS and Company Rep by its Proprietor KBabu	Dakshinamoorthy.L(P),	05-06-2018	07-04-2021
	The Principal District Judge	Namakkal	COS/3/2020	SSV Feeds rep by its Managing Partner Vs Mani Poultry Farm rep by its Proprietor SMMani and another	Raghu.T.V(P),	19-06-2018	08-04-2021
	The Principal District Judge	Namakkal	COS/5/2020	Harin Feeds by its Manager MSenthilkumar Vs Paramasivam Poultry Farm by its Manager Paramasivam	Shanmugam.K(P), Yoganathan.S(R),	21-08-2018	02-03-2021
	The Principal District Judge	Namakkal	COS/6/2020	PePe Feeds by its Managing Partner PTamilarasan Vs Perianna gounder and 8 others	Shanmugam.K(P),	18-12-2018	07-04-2021
	The Principal District Judge	Namakkal	COS/7/2020	NPA Foods and feeds by rep Patner of Velusamy Vs Maruthappan	Rajasekaran.T(P),	19-12-2018	01-04-2021
	The Principal District Judge	Namakkal	COS/10/2020	Senthamil Finance by its Managing partner Vs Valarmathi and 2 others	Balakrishnan.R(P), Chinnusamy.R(R),	18-01-2019	02-03-2021
	The Principal District Judge	Namakkal	COS/11/2020	RDomnic Xavier Vs Fues Gupta M/sInnovittil church	Raju.L(P),	18-01-2019	03-03-2021
	The Principal District Judge	Namakkal	COS/12/2020	Mahindra Feeds and Foods by its partner Palanisamy Vs Selvaraj	Shanmugam.K(P),	02-03-2019	08-04-2021

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Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
	The Principal District Judge	Namakkal	COS/15/2020	Saranya Spinning Mills Pvt Ltd rep by Technical Director Ashokkumar Vs Om sakthi Textiles rep by Properitor Arthanarisamy	Shanmugam.K(P), Arthanari.K(R),	21-03-2019	30-03-2021
	The Principal District Judge	Namakkal	COS/16/2020	Sri Kumaran Finance by Managing Director MGanesan Vs Sasikala and 2 others	Murugesan.J.K(P),	04-04-2019	12-03-2021
	The Principal District Judge	Namakkal	COS/17/2020	Sree amman Finance Rep by its Managing partner RGanesan Vs Kumaresan	Palanisamy. T.M.(P), Ravi.M(R),	25-04-2019	19-04-2021
	The Principal District Judge	Namakkal	COS/20/2020	Sri Lakshmi Finance by its Partner PKrishnamoorthi Vs PELango and another	Krishnamoorthy.T.V(P),	30-04-2019	11-03-2021
	The Principal District Judge	Namakkal	COS/23/2020	Syndicate bank Pallipalayam Branch Vs JKavinkumar	Shanmugam.S.A(P),	19-08-2019	03-03-2021
	The Principal District Judge	Namakkal	COS/24/2020	Indian over seas bank Vs KRKala	Shanmugam.S.A(P), Udhaya kumar.K(R),	19-08-2019	11-03-2021
	The Principal District Judge	Namakkal	COS/25/2020	Mahendira feeds and foods by its Managing Partner Palanisamy Vs MuthuKumar	Shanmugam.K(P),	19-08-2019	29-03-2021
	The Principal District Judge	Namakkal	COS/27/2020	NPA Foods and Feeds by its Managing Partner Velusamy Vs Kandasamy	Shanmugam.K(P), Johnedwin.F(R),	21-08-2019	08-04-2021
	The Principal District Judge	Namakkal	COS/28/2020	Syndicate bank NPudupatti Branch Rep by its Branch Manager Vs Pillaiyaraj and another	Anbazhagan.P(P),	10-09-2019	06-04-2021
	The Principal District Judge	Namakkal	COS/29/2020	Syndicate bank NPudupatti Brach REp by its Branch Manager Vs VMMadhuranthagai and another	Anbazhagan.P(P),	10-09-2019	08-03-2021
	The Principal District Judge	Namakkal	COS/30/2020	RDinesh Vs Gautham Kanunga	Arthanari.K(P),	04-10-2019	30-03-2021
	The Principal District Judge	Namakkal	COS/34/2020	Mahendira Feeds and Foods by its Managing Director Palanisamy Vs Nallaiyan	Shanmugam.K(P),	02-01-2020	19-04-2021
	The Principal District Judge	Namakkal	COS/35/2020	M/S Palls Association by Owner Radhakrishnan Vs KMS Poultry Parm rep by its Latha @ Krishnalatha	SureshKumar.P(P),	03-01-2020	10-03-2021
	The Principal District Judge	Namakkal	COS/36/2020	Harin Feeds by its Owner MSenthilkumar Vs Chinnusamy	Shanmugam.K(P), Tamilselvan.R(R),	07-01-2020	19-04-2021
	The Principal District Judge	Namakkal	COS/37/2020	Harin Feeds by its owner MSenthilkumar Vs Sengottuvel	Shanmugam.K(P), Kannan.C(R),	07-01-2020	19-04-2021
	The Principal District Judge	Namakkal	COS/38/2020	Selvaraj Vs United India Insurance company Ltd by its branch manager	Shanmugam.K(P),	07-01-2020	07-04-2021

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List of cases in which Case Management Hearing was held during the month of February 2021

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
	The Principal District Judge	Namakkal	COS/39/2020	Subramani Vs RSR Feeds by its Managing Partner Duraisamy and 5 others	Shanmugam.K(P),	08-01-2020	06-04-2021
	The Principal District Judge	Namakkal	COS/40/2020	M/sVictory Spinning Private Ltd by its Director TBalachandran Vs M/sRitham Fibrarics and another	Paraneedharan.C(P), Palanisamy. K.K(R),	21-01-2020	04-03-2021
	The Principal District Judge	Namakkal	COS/41/2020	M/sVadivel Textiles rep by its Prop PVadivel Vs M/sSri Vaari Fabrics rep by its prop Sselvan	Gunasekaran.P.M(P),	29-01-2020	19-04-2021
	The Principal District Judge	Namakkal	COS/42/2020	Canara Bank Namakkal Branch by its Manager Vs KalaivaniK	Vinoth.S(P),	30-01-2020	08-04-2021
	The Principal District Judge	Namakkal	COS/43/2020	M/sGlobalvet Enterprises by its Owner RGeetharanjani Vs KMS Poultry Farm Latha @ Krishnalatha	Suresh Kumar.P(P),	05-02-2020	16-04-2021
	The Principal District Judge	Namakkal	COS/44/2020	Sri Sivaganga Capitals by its Managing Partner KGanesan Vs BVijayasarathi and 2 others	Chinnusamy.R(P),	12-03-2020	31-03-2021
	The Principal District Judge	Namakkal	COS/45/2020	Sri Aruljothi murugan Fianance by its Managing Partner KMthusamy Vs SMuthukumaran	Chinnusamy.R(P),	12-03-2020	05-04-2021
	The Principal District Judge	Namakkal	COS/47/2020	Vijaya Bank (Bank of Baradoa) Rasipuram rep by its Branch Manager Vs VTex rep by its proprieter Jayakumar and 2 others	Satthivel.A(P),	11-06-2020	19-03-2021
	The Principal District Judge	Namakkal	COS/48/2020	Dhanlaxmi Bank ltd Vs Arun and another	Anbazhagan.P(P),	17-06-2020	30-03-2021
	The Principal District Judge	Namakkal	COS/49/2020	Mahendran Feeds Foods by its managing director Palanisamy Power Egent Mohan Vs Poongodi	Shanmugam.K(P),	29-06-2020	01-03-2021
	The Principal District Judge	Namakkal	COS/50/2020	Hain Feeds by its Owner MSenthilkumar by power Agent PSellamuthu Vs Rajagopal	Shanmugam.K(P),	07-07-2020	04-03-2021
	The Principal District Judge	Namakkal	COS/51/2020	M/sLogical Agri Business India Private Limited rep by its Managing Director Vs M/sSri Lakshmi Narasimha Poultry Farm Pvt ltdrep by its Managing Director MrKalidindi and 4 othe	Shanmugam.K(P),	29-07-2020	09-04-2021
	The Principal District Judge	Namakkal	COS/53/2020	Mahendran feeds and foods by rep partner palanisamy by rep agent MMohan Vs Senthikumar	Shanmugam.K(P), Vinoth.S(R),	19-08-2020	07-04-2021
	The Principal District Judge	Namakkal	COS/54/2020	Subashree Feeds by its Owner Umamaheswari Vs Palanivel	Shanmugam.K(P),	21-08-2020	07-04-2021
	The Principal District Judge	Namakkal	COS/56/2020	Muthu Poultry Agencies by its Managing Partner Thiyagarajan by power agent Tamilselvan Vs Kannan	Shanmugam.K(P),	16-10-2020	08-03-2021

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List of cases in which Case Management Hearing was held during the month of February 2021

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
	The Principal District Judge	Namakkal	COS/57/2020	Muthu poultry Egency by rep Managing partner thiyagarajan power Egent Tamilselvan Vs Subramani	Shanmugam.K(P),	16-10-2020	08-03-2021
	The Principal District Judge	Namakkal	COS/58/2020	Hari Feeds by its Owner M.Senthilkumar Vs R.V.S.Poultry Farm by owner Velappan	Shanmugam.K(P), Raghu.T.V(R),	08-10-2020	08-04-2021
	The Principal District Judge	Namakkal	COS/59/2020	Harin Feeds by Manager M.Senthilkumar Vs Krishnaveni Poultry Farm by its Manager Periasamy	Shanmugam.K(P), Krishnan.P(R),	30-09-2020	08-04-2021
	The Principal District Judge	Namakkal	COS 60/2020	Mahindra Feeds and Foods By its Managing Partner Palanisamy by Power Agent	K.Shanmugam	30-11-2020	05-04-2021
	The Principal District Judge	Namakkal	COS 61/2020	Harin Feeds by its Manager M.Senthilkumar Vs K.B.S.Poultry Farm by its Manager Poopathi	K.Shanmugam	30-11-2020	01-03-2021
	The Principal District Judge	Namakkal	COS 62/2020	Harin Feeds by its owner M.Senthilkukmar Vs Thulasi Poultry Farm by its owner Arul	K.Shanmugam	30-11-2020	05-04-2021
	The Principal District Judge	Namakkal	COS 63/2020	Harin Feeds by its Owner M.Senthilkumar Vs Jeyavel	K.Shanmugam	30-11-2020	04-03-2021
	The Principal District Judge	Namakkal	COS 64/2020	Dhanabaagayam Spinners Private Ltd,Rep by its M.Dhanasekar Vs Leelavathi Textile Traders rep by ists proprietor Sukumar	K.Shanmugam	30-11-2020	01-04-2021
	The Principal District Judge	Namakkal	COS 65/2020	Harin feeds by its OwnerMSenthilkumar power Egent PSellamuthu Vs Jayaraman	Shanmugam.K(P),	05-12-2020	09-03-2021
	The Principal District Judge	Namakkal	COS 66/2020	Muthu Poultry Agencies by its Managing Partner Thiyagarajan Power Agent Tamilselvan Vs Shanmugavadivu	Shanmugam.K(P),	09-12-2020	30-03-2021
	The Principal District Judge	Namakkal	COS 67/2020	M/sHMTtextiles Private Ltd rep by its Director MrKishore MSethia Vs M/sJaihind Spinning Mills Ltd rep by its Director PMRamakrishnan and another	Ramasamy.R(P),	14-12-2020	05-03-2021
	The Principal District Judge	Namakkal	COS 68/2020	Muthu Poultry Agencies by its Managing Partner Thiyagarajan by Power Agent Thamilselvan Vs Palanisamy	Shanmugam.K(P),	17-12-2020	06-03-2021
	The Principal District Judge	Namakkal	COS 1/2021	Royal Pipes and Tubes,Tiruchengode Through its proprietor S.Subramaniam Vs N.Velusamy	P.M.Gunasekaran	03-02-2021	04-03-2021
	The Principal District Judge	Namakkal	COS 2/2021	Subashri Feeds by its Owner Umamaheshwari by power Agent Yuvaraj and another Vs Sakthivel	K.Shanmugam	16-02-2021	18-03-2021
	The Principal District Judge	Namakkal	COS 3/2021	Subashree Feeds by its Owner Umamaheshwari by power Agent Yuvaraj Vs Sakthivel	K.Shanmugam	16-02-2021	18-03-2021

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List of cases in which Case Management Hearing was held during the month of February 2021

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
15	District Court Udhagamandalam, Nilgris	Nilgris	NIL	NIL	NIL	NIL	NIL
16	Principal District Court	Perambalur	NIL	NIL	NIL	NIL	NIL
	Mahila Court	Perambalur	NIL	NIL	NIL	NIL	NIL
	Sub Court	Perambalur	NIL	NIL	NIL	NIL	NIL
17	The Principal District Court	Pudukkottai	OS 71/18	Subaithabegam Vs Balasubramanian	M.Jeyanthan	28.04.2018	12.03.2021
	The Principal District Court	Pudukkottai	OS 43/20	Canara Bank, Pudukkottai Branch VS K.Rajendran	S.Dhananjeya Ramachandran	10.06.2020	04.03.2021
	The Principal District Court	Pudukkottai	OS 1/2020	Allahabad Bank VS VKM Fiber Industry and others	D.Dhanapal	02.01.2020	23.03.2021
	The Principal District Court	Pudukkottai	OS 5/21	Canara Bank, Pudukkottai Branch Vs Tmt.T.Shanthi and 1 another	S. Dhananjaya Ramachandran	21.1.2021	06.04.2021
	The Principal District Court	Pudukkottai	OS 34/18	S.Sultan Mohaiyadeen VS M.Mohammed Frook	G.Ramalingm	22.06.2018	18.03.2021
	The Principal District Court	Pudukkottai	OS 64/18	i) Gulgarini ii) Abdul Rahman Vs Rahamath Nisa and 8 others	K.Anbazhahan	07.09.2018	06.04.2021
	The Principal District Court	Pudukkottai	OS 08/21	Canara Bank Thirumayam Vs Suresh	P.N.Satagopan	1.2.2021	26.3.2021
	The Principal District Court	Pudukkottai	OS No. 134/2019	The Branch manager, Oriental Bank of Commerce Vs K.Durairaj and four others	V.Kasirajan	18.12.2019	05.03.2021
	Additional Sub Court, Pudukkottai	Pudukkottai	OS 66/2020	Syndicate Bank, Pudukkottai Branch Vs K.Vanitha & 1 Other	S.Aravind	14.02.2020	25.03.2021
	Additional Sub Court, Pudukkottai	Pudukkottai	OS276/2020	Canara Bank Pudukkottai Branch Vs M.Arumugam	S.Dhanajeyaramachandran	06.07.2020	05.03.2021
	Additional Sub Court, Pudukkottai	Pudukkottai	OS 180/2020	Vijaya Bank,Pudukkottai Branch Vs Salai Dhavammal & 1 Other	M.Veerappan	23.03.2020	11.03.2021
	Additional Sub Court, Pudukkottai	Pudukkottai	OS24/2018	Canara Bank Thirumayam Branch Vs M.Ravikumar	S.Dhanajeyaramachandran	30.01.2018	05.03.2021
	Additional Sub Court, Pudukkottai	Pudukkottai	OS 430/2017	Canara Bank Thirumaym Branch Vs S.Pandimathi	S.Dhanajeyaramachandran	15.09.2017	03.03.2021

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List of cases in which Case Management Hearing was held during the month of February 2021

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
	Additional Sub Court, Pudukkottai	Pudukkottai	OS 274/2020	Canara Bank Pudukkottai Branch Vs M.Murugesan	S.Dhanajeyaramachandran	06.07.2020	05.03.2021
	Additional Sub Court, Pudukkottai	Pudukkottai	OS 552/2020	M.Dhakhirabanu Represented by her power agent M.Kadhamoideen Vs M.Dhajdeen	A.Mohammed Sirajudeen	08.12.2020	05.03.2021
18	Principal District Court	Ramanathapuram	NIL	NIL	NIL	NIL	NIL
19	Principal District Court, Salem.	Salem	NIL	NIL	NIL	NIL	NIL
20	Principal District and Sessions Court	Sivagangai	NIL	NIL	NIL	NIL	NIL
21	Prl. District Court	Thanjavur	NIL	NIL	NIL	NIL	NIL
	III Additional District Judge, Pattukkottai.	Thanjavur	NIL	NIL	NIL	NIL	NIL
22	Principal District Court, Theni	Theni	87/19	Petitioner name: Shri Amsapriya Store (Through Proprietor S. Sudhakar) Respondent Name : 1) T.Gurusamy Nadar and Sons Maligai, Rep. by Managing Partener G.Vijayakumar Babu and another 2) G. Vijayakumar Babu	Amarnathbabau.R.N.S/Anb uraj.A	13.11.2019	03.02.2021 15.02.2021 22.02.2021
	Principal District Court, Theni	Theni	87/20	Petitioner name: Theni Guru Krishna Textiles Mills (p) Ltd, Rep. by its Managing Director T.K. Ponraj Respondents name: 1) M/s. Vel Textile, Rep. by its Managing Partner Kalai 2) Kalai 3) M/s Dharshin Fabriks, Rep. by its Properitor Jeyapaul	Guru.Rathakrishnan.G	29.06.2020	02.02.2021
23	Principal District Court, Thoothukudi	Thoothukudi	NIL	NIL	NIL	NIL	NIL
24	Principal District Court	Tiruchirappalli	NIL	NIL	NIL	NIL	NIL
	II Additional District Court	Tiruchirappalli	NIL	NIL	NIL	NIL	NIL
25	Principal District Court	Tirunelveli	NIL	NIL	NIL	NIL	NIL
26	Principal Subordinate Court, Tiruppur	Tiruppur	NIL	NIL	NIL	NIL	NIL

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List of cases in which Case Management Hearing was held during the month of February 2021

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
	Additional Sub Court, Tiruppur	Tiruppur	NIL	NIL	NIL	NIL	NIL
27	Principal District Court, Tiruvallur	Tiruvallur	NIL	NIL	NIL	NIL	NIL
	The I Additional District and Sessions Court, Tiruvallur.	Tiruvallur	NIL	NIL	NIL	NIL	NIL
	The II Additional District and Sessions Court, Poonamallee.	Tiruvallur	NIL	NIL	NIL	NIL	NIL
	The III Additional District and Sessions Court, Poonamallee.	Tiruvallur	NIL	NIL	NIL	NIL	NIL
	The IV Additional District and Sessions Court, Ponneri.	Tiruvallur	NIL	NIL	NIL	NIL	NIL
	The Sub Court, Tiruvallur.	Tiruvallur	NIL	NIL	NIL	NIL	NIL
	The Sub Court, Poonamallee.	Tiruvallur	NIL	NIL	NIL	NIL	NIL
	The Sub Court, Tiruttani.	Tiruvallur	NIL	NIL	NIL	NIL	NIL
28	Principal District Court, Tiruvannamalai.	Tiruvannamalai	NIL	NIL	NIL	NIL	NIL
	Additional District Court (FTC), Arni	Tiruvannamalai	NIL	NIL	NIL	NIL	NIL
29	Principal District Court	Tiruvarur	NIL	NIL	NIL	NIL	NIL
30	Principal District Court, Vellore	Vellore	NIL	NIL	NIL	NIL	NIL
31	Principal District Court	Villupuram	NIL	NIL	NIL	NIL	NIL
32	Principal District Court, Srivilliputtur	Virudhunagar	NIL	NIL	NIL	NIL	NIL
	Sub Court, Sivakasi	Virudhunagar	NIL	NIL	NIL	NIL	NIL

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List of cases in which Case Management Hearing was held during the month of February 2021

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
33	Principal District Judge	PUDUCHERRY	O..S.242/2019	M/s. Strides Pharma Science Ltd Rep. by its sr. Manager A. Maria Francis Xavier Vs Mr. K. Sudharsan The proprietor, M/s Trust India Pondicherry	Mr. L. Sathish	05.12.2019	08.02.2021 15.02.2021 16.02.2021 22.02.2021
	Principal District Judge	PUDUCHERRY	O.S.83/2020	M/s. Prashanth Properties Pvt. Ltd., Rep. by its M.D., Premraja Vs 1) Om Ganeshaya Food and Beverages Pvt. Ltd., Rep. by its Director, SumitShital 2) Shreem Food and Beverages rp by Partner Mrs. ShreedeviChandrasekaran	Mr. L. Sathish Vs Mr. P. Natarajan	08.07.2020	01.02.2021 08.02.2021 17.02.2021 22.02.2021
	Principal District Judge	PUDUCHERRY	O.S.166/2020	Sri Venkatramana Paper Mills Pvt., ltd., Rep., by its director S. Kadarkarai T.No. 15, SreeVatsa Square,MTP Road, Thudiyalur, Coimbatore-641034 VS 1. M/S. Oil and Natural Gas Corporation ltd., Rep. by Group General Manager (Chief Marketing-Corporate Marketing Group) New Delhi-110070 2. M/s. Oil and Natural Gas Corporation of India ltd.,Rep. by Asset Manager-Executive Director,Cauvery Asset, Neravy, Karaikal - 609604 3. M/s. Oil and Natural GasCorporation of India ltd., rep., By Deputy General Manager(Marketing), Cauvery Asset, Neravy-609604 4. Tamilnadu Mercantile Bank ltd., Rep. by the Chief Manager,Thiruvanmayur Branch, Thiruvanmayur,Chennai-600041	Mr.P. Rabindran	23.11.2020	15.02.2021
	Principal District Judge	PUDUCHERRY	O.S.168/2020	Rahul Industires rep. by its Proprietrix, M. Jeyashree Address - R.S. No.37/1, Plot No.1,2,8 and 9, Perungalore Road, Thanathumedu Village, Singirikudi Post, Puducherry Vs Fidelity Contracts and Services Pvt. Ltd., rep. by its Vice President, Prasad	Mr.K. Ranganathan	24.11.2020	03.02.2021

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List of cases in which Case Management Hearing was held during the month of February 2021

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
				Address - No.9, Goplalakashnan St., Parthasarathipuram, T.Nagar, Chennai			
	Principal District Judge	PUDUCHERRY	O.S.171/2020	<p>1) Subetha Begum rep by its power of attorney Karthikvijayaraj Address - No.2, Kalaivanar St., VOC Nagar, Muthialpet, Pondicherry. KarthikvijayarajResiding No.149, Annammal 2nd st., Thiruverkadu Co-Operative Nagar, Thiruverkadu, Chennai</p> <p>2) ZareenBagum rep by Power of Attorney KarthikVijayaraj No.2, Kalaivanar St., VOC Nagar, Muthialpet, Pondicherry. KarthikvijayarajResiding No.149, Annammal 2nd st., Thiruverkadu Co-Operative Nagar, Thiruverkadu, Chennai</p> <p>Vs</p> <p>1) BashereyaBevi Address - 2-D, Big St., Nellikuppam, Cuddalore 607 105</p> <p>2) Haji Ali 2-D, Big St., Nellikuppam, Cuddalore 607 105</p> <p>3) Mohammed Zahir 2-D, Big St., Nellikuppam, Cuddalore 607 105</p> <p>4) MouhamadSaly Door No.7, Gajiyar St., Puducherry - 605 001</p> <p>5) MohamadShahulHameed, Door No.7, Gajiyar St., Puducherry</p> <p>6) Shamshia Door No.7, Gajiyar St., Puducherry</p>	Mr.P. Jesus Moris Ravi	04.12.2020	05.02.2021 18.02.2021
	Principal District Judge	PUDUCHERRY	Ar.O.P.23/2019	<p>Union of India rep. by EE, PWD Address - Government of Puducherry office at Public works Department,Puducherry</p> <p>Vs</p> <p>R. Natarajan, Public Works Department Contractor Address - No. 45, Thiagaraja Street, Puducherry</p>	Mr.N. Nakkeeran Vs Mr.D. Soundararajan	16.09.2019	01.02.2021 10.02.2021 12.02.2021 18.02.2021
	Principal District Judge	PUDUCHERRY	Ar.O.P.45/2019	<p>Union of India rep by Chief Secretary Address - Government of Puducherry</p> <p>Vs</p>	Mr.N. Nakkeeran Vs Mr.D. Soundararajan	12.09.2019	01.02.2021 09.02.2021 10.02.2021

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List of cases in which Case Management Hearing was held during the month of February 2021

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
				M/s N.R. Construction Address - No.20, Maducarai Road, Madagadipet and Post, Puducherry.			12.02.2021 18.02.2021
	Principal District Judge	PUDUCHERRY	Ar.O.P.07/2020	The Excutive Engineer, Buildings and Roads (South) Division Address - Public Works Department, Government of Puducherry Vs C. Baskaran Address - No.30, Jawahar Nagar, Puducherry	Mr.N. Nakkeeran Vs Mr.D. Soundararajan	03.02.2020	01.02.2021 10.02.2021 12.02.2021 18.02.2021
	Principal District Judge	PUDUCHERRY	Ar.O.P.31/2020	Everest Travels, rep. by its ProperietorAhamedBahahudheen Vs The General Manager (MM), Oil and Natural Gas Corporation Ltd.,	Mr. Jayakandhan	23.09.2020	15.02.2021 25.02.2021
	Principal District Judge	PUDUCHERRY	Ar.O.P.32/2020	RadhikaPandian Vs Shri ram City Union Finance Company Ltd., rep by Branch Manager	Mr. Selvaganapathy	23.09.2020	15.02.2021 25.02.2021
	Principal District Judge	PUDUCHERRY	Ar.O.P.33/2020	1. Ayesha Banu 2. Mohamed Thamimual Ansari 3. SaburanJameela Alias YasminBanu Vs HDB Financial Services Ltd.,	Mr. Veerapandian Mr. Thiruvengadam	23.09.2020	15.02.2021 25.02.2021
	Principal District Judge	PUUDCHERRY	Ar.O.P.34/2020	Pioneer Power Limited rep by its Director Mr. K.R. Ganti Vs Oil and Natural Gas Corporation Ltd., Karnataka Bank	Mrs. Radha	23.09.2020	15.02.2021 25.02.2021
	Principal District Judge	PUUDCHERRY	Ar.O.P.35/2020	Sai Regency Power Corporation Private Ltd., rep by R. Kumaravelu Vs Oil and Natural Gas Corporation Ltd., Punjab National Bank	Mrs. Radha	23.09.2020	15.02.2021 25.02.2021
	Principal District Judge	PUDUCHERRY	Ar.O.P.49/2020	1. Union Of India,	Mr. Government Pleader	23.11.2020	15.02.2021

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List of cases in which Case Management Hearing was held during the month of February 2021

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
				Rep. by the Chief Secretary, Government of Puducherry,Puducherry. 2. The Chief Engineer, PWD, Puducherry. 3. The Superintending Engineer, Circle III,PWD, Karaikal. 4. The Executive Engineer,Buildings and Road (B&R), PWD, Karaikal Vs 1. K.S. Mani Electricals rep. by its proprietor K. Subramanian Address - No.50, III Cross, Velmurugan Nagar, Kuyavarapalayam, Puducherry 2) The Executive Engineer, Buildings and Road (B and R), PWD, Karaikal 3) Manickavasagam Plot No.7, Door No.11a, Veekay Flat, Lakshmpuram main Road, Chennai			25.02.2021
	Principal District Judge	PUDUCHERRY	Ar.O.P.50/2020	1. Union Of India,Rep. by the Chief Secretary, Government of Puducherry,Puducherry. 2. The Chief Engineer, PWD, Puducherry. 3. The Superintending Engineer, Circle III,PWD, Karaikal. 4. The Executive Engineer,Buildings and Road (B&R), PWD, Karaikal Vs 1. M/s. K.S. Mani Electricals, Rep. by its Proprietor,K. Subramanian, No.50, III Cross, Velmurugan Nagar,Kuyarvarpalayam, Puducherry 2. Thiru. K. Balakrishnan, Sole Independent Arbitrator, Plot.No.896-B, Maxworth Nagar,Sunnambukolathur, Kovilampakkam,Chennai-600129.	Mr. Government Pleader	23.11.2020	15.02.2021 25.02.2021
	Principal District Judge	PUDUCHERRY	Ar.O.P.51/2020	1. M/s. Oil and Natural Gas Corporation of India ltd.,Rep. by Asset Manager- Executive Director,Cauvery Asset, Neravy, Karaikal	Mr. P. Chandrasegar (R2)	23.11.2020	15.02.2021 25.02.2021

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List of cases in which Case Management Hearing was held during the month of February 2021

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
				2. M/s. Oil and Natural Gas Corporation of India Ltd., rep., By Deputy General Manager(Marketing), Cauvery Asset, Neravy, Karaikal. Vs 1. Sri Venkatramana Paper Mills Pvt., Ltd., Rep., by its director S. Kadarkarai T.No. 15, SreeVatsa Square, MTP Road, Thudiyalur, Coimbatore-641034 2. Tamilnadu Mercantile Bank Ltd., Rep. by the Chief Manager, Thiruvanmayur Branch, Thiruvanmayur, Chennai.			
	Principal District Judge	PUDUCHERRY	Ar.O.P.52/2020	1. P.R.N. Thirumurugan S/o P.R. Nalamaharajan No. 50, Porayar road, Kottucherry-609609, Karaikal District. 2. T. Susiritha W/o P.R.N. Thirumurugan, No. 50, Porayar road, Kottucherry-609609, Karaikal District. Vs Shriram City Union Finance Ltd., Rep by Authorised Signatory Address - No.123, angappa Naicken St., Chennai		23.11.2020	15.02.2021 25.02.2021
	District Judge, Karaikal	PUDUCHERRY	ARBOP.2/2020	K.Venkadesawaran vs Shriram City Union Finance Ltd.,	Thirumalvalavan	18.02.2020	11.02.2021
	District Judge, Karaikal	PUDUCHERRY	ARBOP.3/2020	Boopathy vs Shriram City Union Finance Ltd.,	Thirumalvalavan	18.02.2020	11.02.2021 19.02.2021
	District Judge, Karaikal	PUDUCHERRY	ARBOP.4/2017	Muthulakshmi vs Shriram City Union Finance Ltd.,	Thirumalvalavan	23.10.2017	12.02.2021 18.02.2021
	District Judge, Karaikal	PUDUCHERRY	EP.55/2018	Shriram City Union Finance Ltd., vs Sathyakala	SenthilRagavan vs Ahamed Ansari	26.10.2018	26.02.2021
	District Judge, Karaikal	PUDUCHERRY	EP.18/2019	Shriram City Union Finance Ltd., vs Venmani and others	SenthilRagavan vs Muthukrishnan	15.03.2019	22.02.2021

Form 5**List of cases in which Case Management Hearing was held during the month of February 2021**

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
	District Judge, Karaikal	PUDUCHERRY	EP.6/2020	Shriram City Union Finance Ltd., vs Raman and others	SenthilRagavan	09.01.2020	05.02.2021
	District Judge, Karaikal	PUDUCHERRY	EP.61/2020	Lakshmi Vilas Bank, Karaikal vs K.R.Kumaran	A.Veerapandian	14.09.2020	19.02.2021
	District Judge, Karaikal	PUDUCHERRY	EP.63/2020	Lakshmi Vilas Bank, Karaikal vs Venkateswara Tiles, Karaikal	A.Veerapandian	12.03.2019	05.02.2021
	District Judge, Karaikal	PUDUCHERRY	EP.4/2021	Shriram City Union Finance Ltd., vs SubashChandran	SenthilRagavan	03.12.2020	05.02.2021

**FEBRUARY 2021
SUBORDINATE COURTS**

Form 7

Summary of Commercial Cases during the month of February 2021

Sr.No	Court	District	Total number of cases pending on the 1st day of the month	Total number of cases instituted during the month	Total number of cases disposed during the month	Total number of cases pending at the end of the month
1	Principal District Court	Ariyalur	0	0	0	0
		Ariyalur Total	0	0	0	0
2	Principal Judge's Court	Chennai	6	3	0	9
		Chennai Total	6	3	0	9
3	Prl. District Court, CBE.	Coimbatore	167	9	0	176
	I Addl. District Court, CBE	Coimbatore	10	0	0	10
	III Addl. Dist. Court, CBE	Coimbatore	26	0	0	26
	IV Addl. Dist. Court, CBE	Coimbatore	35	0	0	35
	V Addl. Dist. Court, CBE	Coimbatore	34	0	0	34
		Coimbatore Total	272	9	0	281
4	Principal District and Sessions Court, Cuddalore	Cuddalore	7	1	0	8
	All other Courts	Cuddalore	0	0	0	0
		Cuddalore Total	7	1	0	8
5	Principal District Court, Dharmapuri.	Dharmapuri	11	0	0	11
	Judicial Magistrate No.II, Dharmapuri.	Dharmapuri	0	0	0	0
		Dharmapuri Total	11	0	0	11
6	Principal District Court, Dindigul	Dindigul	70	2	0	72
		Dindigul Total	70	2	0	72
7	Principal District Court, Erode	Erode	32	0	0	32
	I Additional District Court, Erode	Erode	1	0	0	1
	Principal Subordinate Court, Erode	Erode	18	1	0	19
	I Additional Subordinate Court, Erode	Erode	13	3	0	16
	II Additional Subordinate Court, Erode	Erode	4	0	0	4
	Sub Court, Gobichettipalayam	Erode	1	0	0	1
		Erode Total	69	4	0	73
8	Principal District Court, Chengalpattu	Kancheepuram	42	1	0	43
		Kancheepuram Total	42	1	0	43
9	Principal District Court	Kanniya Kumari	36	5	0	41
		Kanniya Kumari Total	36	5	0	41
10	Principal District Court	Karur	5	0	0	5
		Karur Total	5	0	0	5
11	Principal District Court, Krishnagiri	Krishnagiri	3	0	0	3

Form 7

Summary of Commercial Cases during the month of February 2021

Sr.No	Court	District	Total number of cases pending on the 1st day of the month	Total number of cases instituted during the month	Total number of cases disposed during the month	Total number of cases pending at the end of the month
	Additional District Court, Krishnagiri	Krishnagiri	1	0	0	1
	Additional District Court, Hosur.	Krishnagiri	40	0	0	40
		Krishnagiri Total	44	0	0	44
12	Prl. Dist. & Sessions Court	Madurai	59	12	1	70
	I Addl. Dist. & Sessions Court	Madurai	2	0	0	2
	I Addl. Sub Court	Madurai	3	0	0	3
	II Addl. Sub Court	Madurai	2	0	0	2
		Madurai Total	66	12	1	77
13	District Court, Nagapattinam	Nagapattinam	0	0	0	0
	Fast Track Mahila Court, Nagapattinam	Nagapattinam	0	0	0	0
	Additional District Court, Mayiladuthurai	Nagapattinam	0	0	0	0
	Sub Court, Nagapattinam	Nagapattinam	0	0	0	0
	Principal Sub Court, Mayiladuthurai	Nagapattinam	0	0	0	0
	Additional Sub Court, Mayiladuthurai	Nagapattinam	0	0	0	0
		Nagapattinam Total	0	0	0	0
14	The Principal District Judge	Namakkal	51	3	0	54
		Namakkal Total	51	3	0	54
15	District Court Udthagamandalam, Nilgiris	Nilgiris	2	0	0	2
	District Court Udthagamandalam, Nilgiris	Nilgiris	1	0	0	1
		Nilgiris Total	3	0	0	3
16	Principal District Court	Perambalur	0	0	0	0
	Mahila Court	Perambalur	0	0	0	0
	Sub Court	Perambalur	0	0	0	0
		Perambalur Total	0	0	0	0
17	The Principal District Court	Pudukottai	6	61	0	67
	The Additional Sub Court	Pudukottai	8	0	0	8
		Pudukottai Total*	14	61	0	75
18	Principal District Court	Ramanathapuram	1	0	0	1
		Ramanathapuram Total	1	0	0	1
19	Principal District Court, Salem.	Salem	88	21	9	100
		Salem Total	88	21	9	100
20	Principal District and Sessions Court	Sivagangai	0	0	0	0
		Sivagangai Total	0	0	0	0
21	Prl. District Court	Thanjavur	61	0	0	61
	III Additional District Judge, Pattukkottai.	Thanjavur	2	0	0	2
		Thanjavur Total	63	0	0	63

Form 7

Summary of Commercial Cases during the month of February 2021

Sr.No	Court	District	Total number of cases pending on the 1st day of the month	Total number of cases instituted during the month	Total number of cases disposed during the month	Total number of cases pending at the end of the month
22	Principal District Court	Theni	2	0	0	2
		Theni Total	2	0	0	2
23	Principal District Court, Thoothukudi	Thoothukudi	30	2	0	32
		Thoothukudi Total	30	2	0	32
24	Principal District Court	Tiruchirappalli	23	0	1	22
	II Additional District Court	Tiruchirappalli	0	0	0	0
		Tiruchirappalli Total	23	0	1	22
25	Principal District Court	Tirunelveli	18	0	0	18
		Tirunelveli Total	18	0	0	18
26	Principal District Court, Tiruppur	Tiruppur	22	3	0	25
	I Additional District Court, Tiruppur	Tiruppur	52	0	0	52
	II Additional District Court, Tiruppur	Tiruppur	21	0	0	21
	Principal Sub Court, Tiruppur	Tiruppur	95	0	0	95
	Additional Sub Court, Tiruppur	Tiruppur	74	0	0	74
	Sub Court, Udumalpet	Tiruppur	8	0	0	8
	Sub Court, Avinashi	Tiruppur	13	0	0	13
		Tiruppur Total	285	3	0	288
27	Principal District Court, Tiruvallur	Tiruvallur	14	3	0	17
	The I Additional District and Sessions Court, Tiruvallur.	Tiruvallur	12	0	0	12
	The II Additional District and Sessions Court, Poonamallee.	Tiruvallur	13	0	0	13
	The III Additional District and Sessions Court, Poonamallee.	Tiruvallur	4	0	0	4
	The IV Additional District and Sessions Court, Ponneri.	Tiruvallur	4	0	0	4
	The Sub Court, Tiruvallur.	Tiruvallur	23	0	0	23
	The Sub Court, Poonamallee.	Tiruvallur	1	0	0	1
	The Sub Court, Tiruttani.	Tiruvallur	59	0	0	59
		Tiruvallur Total	130	3	0	133
28	Principal District Court, Tiruvannamalai.	Tiruvannamalai	7	0	0	7
	Additional District Court (FTC), Arni	Tiruvannamalai	0	0	0	0
		Tiruvannamalai Total	7	0	0	7
29	Principal District Court	Tiruvarur	6	0	0	6
		Tiruvarur Total	6	0	0	6
30	Principal District Court, Vellore	Vellore	20	0	1	19

Form 7

Summary of Commercial Cases during the month of February 2021

Sr.No	Court	District	Total number of cases pending on the 1st day of the month	Total number of cases instituted during the month	Total number of cases disposed during the month	Total number of cases pending at the end of the month
	II Additional District Court, Ranipet	Vellore	2	0	0	2
		Vellore Total	22	0	1	21
31	Principal District Court	Villupuram	0	0	0	0
		Villupuram Total	0	0	0	0
32	Principal District Court, Srivilliputtur	Virudhunagar	25	2	1	26
	Sub Court, Sivakasi	Virudhunagar	35	0	0	35
		Virudhunagar Total	60	2	1	61
		Tamil Nadu Total*	1431	132	13	1550
33	PDJ	Puducherry	15	3	0	18
	DISTRICT JUDGE, KARAIKAL	Puducherry	10	2	1	11
		Puducherry Total	25	5	1	29
		Grand Total*	1456	137	14	1579

Pudukkottai *

Note: In the G.O.No.500 in Home (Courts II) Department dated: 28.06.2016, the Principal District Court, Pudukkottai is designated as Special Court for Commercial cases and as per the direction of the Principal District Judge, Pudukkottai 2 cases from ADJ, 16 cases from PSJ and 41 cases from ASJ were transferred to PDJ Court and remaining 8 cases in ASJ Court will be transferred during the 1st week of March after duly indexed. ** Out of 59 cases received on transfer 2 number of cases were already taken on file and the remaining cases are yet to be taken on file. Hence, there is change in the opening balance of Pudukkottai District, Tamil Nadu Total and Grand Total.